

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

Date : 14th January, 2025

**CONSTITUTION OF BENCHES FOR HEARINGS THROUGH HYBRID MODE
AS PER ENCLOSED CAUSE LIST**

From 20.01.2025 to 23.01.2025 and 27.01.2025 to 30.01.2025

BENCH	COURT ROOM	TIME	VICE PRESIDENT/MEMBERS
I	1	10.30 AM	S/Shri Mahavir Singh, VP & M. Balaganesh, AM
G	2	10.30 AM	From 27.01.2025 to 30.01.2025 :- S/Shri Shamim Yahya, AM & Anubhav Sharma, JM
F	2	10.30 AM	From 21.01.2025 to 23.01.2025 :- S/Shri Shamim Yahya, AM & Sudhir Pareek, JM
	2	10.30 AM	From 27.01.2025 to 30.01.2025 :- S/Shri Shamim Yahya, AM & Vimal Kumar, JM
E	3	10.30 AM	S/Shri Satbeer Singh Godara, JM & S. Rifaur Rahman, AM
SMC	9	2.30 PM	Shri Satbeer Singh Godara, JM
A	4	10.30 AM	From 20.01.2025 to 23.01.2025 :- S/Shri M. Balaganesh, AM & Vimal Kumar, JM
C	5	10.30 AM	Ms. Madhumita Roy, JM & Shri Naveen Chandra, AM
B	6	10.30 AM	S/Shri Yogesh Kumar US, JM & Avdhesh Kumar Mishra, AM

Note :-

1. Bench-A will not function from 27.01.2025 to 30.01.2025.
2. Bench-D & Bench-H will not function from 20.01.2025 to 23.01.2025 and 27.01.2025 to 30.01.2025.
3. Bench-F will not function on 20.01.2025.
4. Bench-G will not function from 20.01.2025 to 23.01.2025.
5. Bench-A will commence immediately after completion of Bench-I from 20.01.2025 to 23.01.2025.
6. Bench-F will commence immediately after completion of Bench-G from 27.01.2025 to 30.01.2025.

Sd/-
[MAHAVIR SINGH]
VICE PRESIDENT


Assistant Registrar

Copies to : All concerned.

Dated:14/01/2025

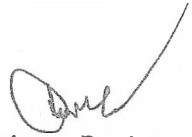
NOTICE

Links of the Court Rooms of ITAT, Delhi Benches for Joining through Video Conferencing 20/01/2025 to 23/01/2025 & 27/01/2025 to 30/01/2025 is as under:-

Court Room No.	Meeting link for Joining through Virtual Mode (Cisco Webex Platform)	Meeting Number (Cisco Webex)
Court Room 1	https://itatdelhizone.webex.com/meet/court_room_1	25180242862
Court Room 2	https://itatdelhizone.webex.com/meet/court_room_2	25191305622
Court Room 3	https://itatdelhizone.webex.com/meet/court_room_3	25177451276
Court Room 4	https://itatdelhizone.webex.com/meet/court_room_4	25142052414
Court Room 5	https://itatdelhizone.webex.com/meet/court_room_5	25126239355
Court Room 6	https://itatdelhizone.webex.com/meet/court_room_6	25119658243
Court Room 7	https://itatdelhizone.webex.com/meet/Court_Room_7	25127955211
Court Room 8	https://itatdelhizone.webex.com/meet/court_room_8	25104506738
Court Room 9	https://itatdelhizone.webex.com/meet/Court_Room_9	25176466721

The counsels can join the Hybrid Court Room through the above mentioned Video Conferencing links.

1. Links will be open at-least 15 minutes before the commencement of the Bench proceedings.
2. The links will remain active when the bench is sitting during Court hours of the Tribunal.
3. The Counsels may see the Constitution of Benches, Friday Lists, etc., published on ITAT website to ascertain the Court Room in which cases of particular Bench/Hon'ble Members combinations are fixed and accordingly, join through the respective Court Room Link.
4. The Counsels/DR appearing before the Hon'ble Court through Video Conferencing mode shall follow the dress code, courtesies and protocols that are followed in physical hearing, as far as possible.
5. The Counsels/DR shall make sure that their Internet Connection, Microphone and Video Cameras are working.
6. Recording of the proceedings in Hybrid/Virtual Hearing is strictly prohibited.
7. Paper Books, Synopsis, Written submissions etc., should be filed in the mode as prescribed in the existing ITAT Rules, even if Counsel/DR is appearing though Virtual Mode.


Assistant Registrar

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF A BENCH FOR 20-JANUARY-2025 (MONDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2089/DEL/2023	2008-09	[A] A.B. EXPORTS PRIVATE LIMITED	
2	ITA 2509/DEL/2023	2014-15	[D] BHUSHAN DUA ((E FILED APPEAL))	
3	ITA 2510/DEL/2023	2013-14	[D] BHUSHAN DUA ((E FILED APPEAL))	
4	ITA 2950/DEL/2023	2015-16	[D] BHUSHAN DUA ((E FILED APPEAL))	
5	ITA 2951/DEL/2023	2016-17	[D] BHUSHAN DUA ((E FILED APPEAL))	
6	ITA 279/DEL/2024	2017-18	[D] BHUSHAN DUA ((E-FILED))	
7	ITA 280/DEL/2024	2018-19	[D] BHUSHAN DUA ((E-FILED))	
8	ITA 281/DEL/2024	2019-20	[D] BHUSHAN DUA ((E-FILED))	
9	ITA 3415/DEL/2023	2010-11	[D] ARO EQUIPMENTS PRIVATE LIMITED ((E FILED APPEAL))	
10	ITA 3588/DEL/2023	2017-18	[A] BHAGWAN DAS ((E FILED APPEAL))	
11	ITA 669/DEL/2024	2018-19	[A] BHARAT BHUSHAN SACHAR ((E FILED APPEAL))	
12	ITA 670/DEL/2024	2019-20	[A] BHARAT BHUSHAN SACHAR ((E FILED APPEAL))	
13	ITA 671/DEL/2024	2020-21	[A] BHARAT BHUSHAN SACHAR ((E FILED APPEAL))	
14	ITA 672/DEL/2024	2021-22	[A] BHARAT BHUSHAN SACHAR ((E FILED APPEAL))	
15	ITA 3328/DEL/2024	2021-22	[A] M/S. AXIOM LANDBASE PRIVATE LIMITED	
16	ITA 3329/DEL/2024	2020-21	[A] M/S. AXIOM LANDBASE PRIVATE LIMITED	
17	ITA 3335/DEL/2024	2016-17	[A] ASHOK KUMAR JAIN ((E FILED APPEAL))	
18	ITA 4037/DEL/2024	2017-18	[A] BINDU RANI	
19	ITA 4054/DEL/2024	2017-18	[A] BINDU RANI	
20	ITA 4038/DEL/2024	2012-13	[A] ATUL ENGINEERING COMPANY INC	
21	ITA 4053/DEL/2024	2017-18	[A] ANITA GARG	
22	ITA 4057/DEL/2024	2015-16	[A] BRAHM DUTT	


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13-Jan-2025

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF A BENCH FOR 21-JANUARY-2025 (TUESDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1877/DEL/2021	2011-12	[D] BULLION INFRASTRUCTURE PVT. LTD.	
2	ITA 1886/DEL/2021	2011-12	[A] BULLION INFRASTRUCTURE PRIVATE LIMITED	
3	ITA 1697/DEL/2023	2017-18	[D] BRIGHT POINT INDIA PVT. LTD.	
4	ITA 2813/DEL/2023	2013-14	[D] BABA VISHWAKARMA ENGINEERING CO. PVT. LTD.	
5	ITA 2886/DEL/2023	2012-13	[A] ANJU SACHDEVA (INDL)	
6	ITA 2887/DEL/2023	2018-19	[A] ANJU BALA SACHDEVA	
7	ITA 3016/DEL/2023	2017-18	[D] AJANTA RAAJ PROTEINS LIMITED ((E FILED APPEAL))	
8	CO 144/DEL/2023	2017-18	[A] AJANTA RAAJ PROTEINS LIMITED ((E FILED APPEAL))	
9	ITA 3668/DEL/2023	2017-18	[A] AAKASH KALRA	
10	ITA 822/DEL/2024	2018-19	[D] ADD ADVISORS PVT LTD ((E FILED APPEAL))	
11	ITA 854/DEL/2024	2018-19	[A] ADD ADVISORS PRIVATE LIMITED	
12	ITA 1178/DEL/2024	2013-14	[A] AZZ WASTE MANAGEMENT (RANCHI) LIMITED ((E FILING APPEAL))	
13	ITA 1185/DEL/2024	2021-22	[A] ASHOK JAIN ((E FILING APPEAL))	
14	ITA 1249/DEL/2024	2017-18	[D] ANEESH JEWELLERS PVT LTD ((E FILING APPEAL))	
15	ITA 1324/DEL/2024	2020-21	[A] SH. ANAND KUMAR CHAURASIA ((E FILED APPEAL))	
16	ITA 1734/DEL/2024	2020-21	[D] ANAND KUMAR CHAURASIA ((E FILED APPEAL))	
17	ITA 4061/DEL/2024	2018-19	[A] BGM TELECOMMUNICATIONS PRIVATE LIMITED	
18	ITA 4064/DEL/2024	2018-19	[A] BRIJESH GUPTA	
19	ITA 4073/DEL/2024	2018-19	[A] BALJIT KAUR	
20	ITA 4116/DEL/2024	2012-13	[D] BHUVAN DEVELOPERS PRIVATE LIMITED	
21	ITA 4127/DEL/2024	2018-19	[A] AMBARNIJ FINANCE & INVESTMENTS PVT LTD.	

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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF A BENCH FOR 22-JANUARY-2025 (WEDNESDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2001/DEL/2021	2016-17	[A] AICON GALLERY NEW DELHI PRIVATE LIMITED	
2	ITA 1324/DEL/2023	2015-16	[A] ARTI SHUKLA	
3	ITA 1325/DEL/2023	2020-21	[A] ARTI SHUKLA	
4	ITA 2942/DEL/2023	2009-10	[A] BRISK INFRASTRUCTURE AND DEVELOPERS (P) LTD ((E FILED APPEAL))	
5	ITA 3572/DEL/2023	1992-93	[A] TRANS ASIA PACKAGING LTD.(SINCE AMALGAMATED WITH M/S ASIAN CONSOLIDATED INDUSTRIES LTD.) 96TH MILE STONE, DELHI JAIPUR HIGHWAY, VILLAGE BAWAL, DISTT.	
6	ITA 624/DEL/2024	2021-22	[A] BHARTI TELEMEDIA LIMITED	
7	ITA 731/DEL/2024	2020-21	[A] ANJU GUPTA ((E FILED APPEAL))	
8	ITA 732/DEL/2024	2021-22	[A] ANJU GUPTA ((E FILED APPEAL))	
9	ITA 751/DEL/2024	AY 2017-18	[A] AURINE BOTANICALS PRIVATE LIMITED ((E FILED APPEAL))	
10	ITA 754/DEL/2024	2011-12	[A] SHIR BHAGWAN	
11	ITA 755/DEL/2024	2011-12	[A] BHAGWAN	
12	ITA 1129/DEL/2024	2018-19	[A] ANJU DEVI ((E FILED APPEAL))	
13	ITA 1424/DEL/2024	2021-22	[A] ANKUSH GOEL ((E FILED APPEAL))	
14	ITA 2856/DEL/2024	2018-19	[A] ASHOK KUMAR ((E FILED APPEAL))	
15	ITA 2877/DEL/2024	2016-17	[A] B & B SHARECOM PVT LTD.	
16	ITA 4130/DEL/2024	2012-13	[A] ASHOK KUMAR GUPTA	
17	ITA 4133/DEL/2024	2013-14	[A] A2Z WASTE MANAGEMENT (RANCHI) LIMITED	
18	ITA 4134/DEL/2024	2013-14	[A] A2Z WASTE MANAGEMENT (RANCHI) LIMITED	
19	ITA 4137/DEL/2024	2017-18	[A] AADHARSHILLA CONTRACTORS PRIVATE LIMITED	
20	ITA 3348/DEL/2024	2017-18	[A] BRAT PAL SINGH TYAGI	
21	ITA 4132/DEL/2024	2018-19	[A] BRAT PAL SINGH TRAGI THROUGH LEGAL HEIR SMT. SUMAN LATA	


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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF A BENCH FOR 23-JANUARY-2025 (THURSDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3991/DEL/2016	2011-12	[A] SHRI ANUJ MAHAJAN	
2	ITA 1743/DEL/2017	2012-13	[A] AKORN INDIA PVT. LTD.	
3	ITA 2074/DEL/2017	2012-13	[D] M/S AKORN INDIA PVT. LTD.	
4	ITA 6566/DEL/2018	2013-14	[A] AKORN INDIA PVT. LTD.	
5	ITA 6567/DEL/2018	2014-15	[A] AKORN INDIA PVT. LTD.	
6	ITA 6837/DEL/2018	2013-14	[D] AKORN INDIA PVT. LTD.	
7	ITA 6838/DEL/2018	2014-15	[D] AKORN INDIA PVT. LTD.	
8	ITA 7057/DEL/2019	2016-17	[A] AKORN INDIA PVT. LTD.	
9	ITA 2735/DEL/2019	2013-14	[A] BLACKSTONE INFRACON PVT. LTD	
10	ITA 5294/DEL/2019	2008-09	[A] BEST CITY PROJECTS INDIA PVT. LTD.	
11	ITA 2761/DEL/2023	2017-18	[D] SH BASANT JAIN ((E FILED APPEAL))	
12	ITA 3026/DEL/2023	2012-13	[D] AMERICAN HOTELS AND RESTAURANTS PVT LTD ((E FILED APPEAL))	
13	ITA 668/DEL/2024	2013-14	[A] ARIZONA GLOBAL SERVICES PRIVATE LIMITED	
14	ITA 733/DEL/2024	2019-20	[A] BOUTIQUE INDIA OVERSEAS PVT. LTD. ((E FILED APPEAL))	
15	ITA 734/DEL/2024	2020-21	[A] BOUTIQUE INDIA OVERSEAS PVT. LTD. ((E FILED APPEAL))	
16	ITA 2876/DEL/2024	2014-15	[A] ARTEMIS MEDICARE SERVICES LIMITED	
17	ITA 2866/DEL/2024	2017-18	[A] AMITA GUPTA	
18	ITA 2879/DEL/2024	2018-19	[A] AMITA GUPTA	
19	ITA 2892/DEL/2024	2013-14	[D] BANSAL INSULATION PRODUCTS PVT LTD. ((E FILED APPEAL))	
20	CO 79/DEL/2024	2013-14	[A] BANSAL INSULATION PRODUCTS PVT LTD.	
21	ITA 3351/DEL/2024	2020-21	[A] BIGSTAR HOTELS RESORTS PVT. LTD. ((E FILED APPEAL))	
22	ITA 3400/DEL/2024	2014-15	[A] BKR CAPITAL PRIVATE LIMITED	
23	ITA 4140/DEL/2024	2016-17	[A] ARCHANA CHAWLA	
24	ITA 4145/DEL/2024	2012-13	[D] ATUL GOEL	
25	CO 111/DEL/2024	2012-13	[D] ATUL GOEL	
26	ITA 4190/DEL/2024	2015-16	[A] ALOK SINGH	
27	ITA 4195/DEL/2024	2018-19	[A] AMIT GUPTA	
28	ITA 4208/DEL/2024	2018-19	[D] AADHARSHILLA CONTRACTORS PVT LTD	


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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF B BENCH FOR 20-JANUARY-2025 (MONDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1638/DEL/2010	2005-06	[A] SMT. DAYAWANTI	
2	ITA 1639/DEL/2010	2006-07	[A] SMT. DAYAWANTI	
3	ITA 1262/DEL/2014	2005-06	[A] LATE SMT. DAYAWANTI DEVI	
4	ITA 1263/DEL/2014	2006-07	[A] LATE SMT. DAYAWANTI DEVI	
5	ITA 5894/DEL/2019	2015-16	[D] GHAZIABAD ORGANICS LTD.	
6	ITA 8552/DEL/2019	2007-08	[D] DSC LIMITED	
7	ITA 8553/DEL/2019	2008-09	[D] DSC LTD.	
8	ITA 9887/DEL/2019	2014-15	[D] DKS SALES (P) LIMITED (R/M)	
9	ITA 604/DEL/2020	2016-17	[D] HARKANWARPAL SINGH LAMBA	
10	ITA 675/DEL/2024	2019-20	[A] DLF LIMITED (E FILING)	
11	ITA 676/DEL/2024	2020-21	[A] DLF LIMITED (E FILING)	
12	ITA 677/DEL/2024	2021-22	[A] DLF LIMITED (E FILING)	
13	ITA 713/DEL/2024	2019-20	[D] DLF LIMITED (E FILING)	
14	ITA 714/DEL/2024	2020-21	[D] DLF LIMITED (E FILING)	
15	ITA 715/DEL/2024	2021-22	[D] DLF LIMITED (E FILING)	
16	ITA 1049/DEL/2024	2014-15	[A] DONYI POLO TIMBERES PVT. LTD.	
17	ITA 2901/DEL/2024	2008-09	[A] ESS AAR CORPORATE SERVICES LIMITED	
18	ITA 2902/DEL/2024	2009-10	[A] ESS AAR CORPORATE SERVICES PRIVATE LIMITED	
19	ITA 2903/DEL/2024	2010-11	[A] ESS AAR CORPORATE SERVICES PRIVATE LIMITED	
20	ITA 2904/DEL/2024	2011-12	[A] ESS AAR CORPORATE SERVICES PRIVATE LIMITED	
21	ITA 2905/DEL/2024	2012-13	[A] ESS AAR CORPORATE SERVICES PRIVATE LIMITED	
22	ITA 2909/DEL/2024	2016-17	[D] HAR PARSHAD AND COMPANY PRIVATE LIMITED (E FILING)	
23	ITA 3613/DEL/2024	2017-18	[A] CADENCE REAL ESTATES PRIVATE LIMITED (E FILING)	
24	ITA 4226/DEL/2024	2012-13	[D] HENNA INDUSTRIES PRIVATE LIMITED	
25	ITA 4246/DEL/2024	2000-01	[A] HOPEWIN ADMARK AND CONSULTANCY SERVICES PRIVATE LIMITED	
26	ITA 4247/DEL/2024	2001-02	[A] HOPEWIN ADMARK AND CONSULTANCY SERVICES PRIVATE LIMITED	
27	ITA 4248/DEL/2024	2019-20	[A] GURCHARAN SINGH	


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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF B BENCH FOR 21-JANUARY-2025 (TUESDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2705/DEL/2015	2011-12	[D] M/S. SKYLINE ENGG. CONTRACTS (INDIA) PVT. LTD.	
2	ITA 2678/DEL/2016	2011-12	[A] CONTINENTAL FOUNDATION JOINT VENTURE	
3	ITA 3240/DEL/2018	2008-09	[A] SANGEET SINGH SOM	
4	ITA 3241/DEL/2018	2014-15	[A] SANGEET SINGH SOM	
5	ITA 3628/DEL/2018	2008-09	[A] PRAYS TRACON LTD	
6	ITA 3629/DEL/2018	2009-10	[A] PRAYS TRACON LTD	
7	ITA 3630/DEL/2018	2010-11	[A] PRAYS TRACON LTD	
8	ITA 3631/DEL/2018	2011-12	[A] PRAYS TRACON LTD	
9	ITA 3632/DEL/2018	2012-13	[A] PRAYS TRACON LTD	
10	ITA 3633/DEL/2018	2013-14	[A] PRAYS TRACON LTD	
11	ITA 6894/DEL/2018	2014-15	[A] DELHI DEVELOPMENT AUTHORITY	
12	ITA 7072/DEL/2018	2014-15	[D] DELHI DEVELOPMENT AUTHORITY	
13	ITA 7073/DEL/2018	2015-16	[D] DELHI DEVELOPMENT AUTHORITY	
14	ITA 7475/DEL/2018	2012-13	[D] CHANNEL NINE ENTERTAINMENT LTD	
15	ITA 4466/DEL/2019	2012-13	[A] DELHI AVIATION SERVICES PVT. LTD.	
16	ITA 4993/DEL/2019	2015-16	[D] ECOSPHERE AGROFARMS P.LTD	
17	ITA 530/DEL/2020	2010-11	[A] GEETA RANI	
18	ITA 1065/DEL/2020	2009-10	[A] EXCEL INFOTECH LIMITES	
19	ITA 991/DEL/2023	2017-18	[D] GLO-TECH ENTERPRISES PVT. LTD.	
20	ITA 1699/DEL/2023	2017-18	[D] GAURAV CHOUDHARY	
21	ITA 1988/DEL/2023	2017-18	[A] DEEPAK CHOUDHARY	
22	ITA 3403/DEL/2023	2017-18	[A] EPACK POLYMERS PRIVATE LIMITED	
23	ITA 3592/DEL/2023	2013-14	[A] DILEEP KUMAR GUPTA (E. FILLING)	
24	ITA 3593/DEL/2023	2014-15	[A] DILEEP KUMAR GUPTA (E. FILLING)	
25	ITA 5/DEL/2024	2022-23	[A] HOPE FOUNDATION	
26	ITA 1082/DEL/2024	2014-15	[D] GLOBAL REACH EXPERTS PVT. LTD. (E FILING)	


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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF B BENCH FOR 22-JANUARY-2025 (WEDNESDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4961/DEL/2018	2014-15	[A] DELHI-6 DEVELOPERS P.LTD	
2	ITA 5505/DEL/2018	2014-15	[A] COBOL TECHNOLOGIES P.LTD	
3	ITA 2989/DEL/2023	2012-13	[A] GARIMA SINGH	
4	ITA 3196/DEL/2023	NA	[A] DR. BHIM RAO AMBEDKAR MAHASANG HARYANA (E FILING)	
5	ITA 488/DEL/2024	2012-13	[A] KRISHAN KUMAR MAKRANIA PRO. M/S. MAKRANIA OIL MILL	
6	ITA 489/DEL/2024	2013-14	[A] KRISHAN KUMAR MAKRANIA PRO. M/S MAKRANIA OIL MILL	
7	ITA 490/DEL/2024	2014-15	[A] KRISHAN KUMAR MAKRANIA PRO. M/S MAKRANIA OIL MILL	
8	ITA 491/DEL/2024	2015-16	[A] KRISHAN KUMAR MAKRANIA PRO. M/S MAKRANIA OIL MILL	
9	ITA 492/DEL/2024	2016-17	[A] KRISHAN KUMAR MAKRANIA PRO. M/S MAKRANIA OIL MILL	
10	ITA 1506/DEL/2024	2017-18	[A] MAKRANIA GROUP GUM & CHEMICALS	
11	ITA 493/DEL/2024	2015-16	[A] MAKRANIA GROUP GUM & CHEMICALS	
12	ITA 1505/DEL/2024	2016-17	[A] MAKRANIA GROUP GUM & CHEMICALS	
13	ITA 497/DEL/2024	2013-14	[A] GOVIND RAM MAKRANIA PROP. M/S LAXMI OIL & GINNING FACTORY	
14	ITA 498/DEL/2024	2014-15	[A] GOVIND RAM MAKRANIA PROP. M/S LAXMI OIL & GINNING FACTORY	
15	ITA 1504/DEL/2024	2017-18	[A] GOVIND RAM MAKRANIA PROP. M/S LAXMI OIL & GINNING FACTORY	
16	ITA 499/DEL/2024	2015-16	[A] GOVIND RAM MAKRANIA PROP. M/S LAXMI OIL & GINNING FACTORY	
17	ITA 494/DEL/2024	2012-13	[A] BIMLA DEVI PROP. M/S KRISHNA COTTON & OIL MILLS	
18	ITA 495/DEL/2024	2013-14	[A] BIMLA DEVI PROP. M/S KRISHNA COTTON & OIL MILLS	
19	ITA 496/DEL/2024	2014-15	[A] BIMLA DEVI PROP. M/S KRISHNA COTTON & OIL MILLS	
20	ITA 902/DEL/2024	2015-16	[D] HARSH ARORA (E FILING)	
21	ITA 1290/DEL/2024	2014-15	[A] GOEL FLEXIBLE PACKAGING PVT LTD (E FILING)	
22	ITA 1438/DEL/2024	2010-11	[A] GULSHAN TYAGI (E FILING)	
23	ITA 1440/DEL/2024	2010-11	[A] GULSHAN TYAGI (E FILING)	


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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF B BENCH FOR 23-JANUARY-2025 (THURSDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2532/DEL/2018	2013-14	[D] C & S ELECTRIC LTD.	
2	ITA 2533/DEL/2018	2014-15	[D] C & S ELECTRIC LTD.	
3	ITA 2622/DEL/2018	2013-14	[A] C & S ELECTRIC LTD.	
4	ITA 2623/DEL/2018	2014-15	[A] C & S ELECTRIC LTD.	
5	ITA 7981/DEL/2018	2015-16	[A] C & S ELECTRIC LTD.	
6	ITA 8274/DEL/2018	2015-16	[D] C&S ELECTRIC LTD.	
7	ITA 1520/DEL/2019	2012-13	[A] CLAQYX SECURITIES P.LTD	
8	ITA 4139/DEL/2019	2014-15	[A] CHRYSILLA BUILDERS & DEVELOPERS PRIVATE LIMITED	
9	ITA 7905/DEL/2019	2015-16	[D] FIRST CLASS INFRABUILD PVT LTD	
10	ITA 1020/DEL/2022	2017-18	[A] EPELTONE ENGINEERS P. LTD.	
11	ITA 1091/DEL/2022	2012-13	[A] DEEPALI DESIGNS AND EXHIBITS PVT. LTD	
12	ITA 1219/DEL/2022	2017-18	[D] DELUX COLD STORAGE AND FOD PROCESSORS	
13	ITA 3348/DEL/2023	2018-19	[D] HARI GOVIND TEXFAB (INDIA) PRIVATE LIMITED (E FILING)	
14	ITA 3893/DEL/2023	2017-18	[A] DHANANJAY PROPRIETOR OF M/S INNOVATIVE BUSINESS SOLUTIONS	
15	ITA 266/DEL/2024	2014-15	[D] GDG EDUCATIONAL TRUST (E FILING)	
16	ITA 653/DEL/2024	2012-13	[A] DHARAM SINGH (E FILING)	
17	ITA 966/DEL/2024	2021-22	[A] CREDULITY SOLUTIONS PVT. LTD.	
18	ITA 1078/DEL/2024	2017-18	[A] DHINGRA ONION COMPANY (E FILING)	
19	ITA 1114/DEL/2024	2016-17	[D] DELHI BUREAU OF TEXT BOOKS (E FILING)	
20	ITA 1115/DEL/2024	2017-18	[D] DELHI BUREAU OF TEXT BOOKS (E FILING)	
21	ITA 1224/DEL/2024	2021-22	[A] DEEPAK KUMAR (E FILING)	
22	ITA 1280/DEL/2024	2016-17	[A] DEWAN CHAND (E FILING)	
23	ITA 2179/DEL/2024	2015-2016	[A] EMAAR INDIA LIMITED (E FILING)	
24	ITA 2678/DEL/2024	2012-13	[A] H. K. INFRABUILD PVT. LTD. (E FILING)	
25	ITA 3101/DEL/2024	2012-13	[A] DEVENDRA (E FILING)	
26	ITA 3751/DEL/2024	2018-19	[A] COL. KRISHAN KUMAR NANDA RETD. (E FILING)	


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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF B BENCH FOR 27-JANUARY-2025 (MONDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2832/DEL/2016	2011-12	[A] SHRI UMESH GARG (R/M)	
2	ITA 1308/DEL/2018	2012-13	[A] DARSHANA DEVI	
3	ITA 1309/DEL/2018	2012-13	[A] DARSHANA DEVI	
4	ITA 9498/DEL/2019	2010-11	[A] DEXTSOFT SOLUTION P. LT.	
5	ITA 9499/DEL/2019	2011-12	[A] DEXTSOFT SOLUTION P. LT.	
6	ITA 833/DEL/2020	2013-14	[A] EARTH HOMES PRIVATE LIMITED	
7	ITA 2353/DEL/2022	2018-19	[A] DAS GARAGE P.LTD	
8	ITA 2566/DEL/2022	2018-19	[A] HARI KISHAN RATHI	
9	ITA 2822/DEL/2022	2018-19	[D] HARI KISHAN RATHI	
10	ITA 683/DEL/2023	2017-18	[A] HIMANSHU GUPTA	
11	ITA 92/DEL/2024	2017-18	[A] GYAN ENTERPRISES PVT LTD (E FILING)	
12	ITA 93/DEL/2024	2015-16	[A] GYAN ENTERPRISES PRIVATE LIMITED (E FILING)	
13	ITA 94/DEL/2024	2014-15	[A] GYAN ENTERPRISES PRIVATE LIMITED (E FILING)	
14	ITA 109/DEL/2024	2014-15	[D] GYAN ENTERPRISES PVT. LTD. (E FILING)	
15	ITA 176/DEL/2024	2015-16	[D] GYAN ENTERPRISES PVT. LTD. (E FILING)	
16	ITA 190/DEL/2024	2013-14	[A] CBS STEEL (P) LTD. (NOW KNOWN AS JSD STEEL PRIVATE LIMITED) (E FILING)	
17	ITA 1137/DEL/2024	2016-17	[A] DNK ROSHANS DEPARTMENTAL STORES PVT LTD	
18	ITA 1170/DEL/2024	2016-17	[D] DNK ROSHANS DEPARTMENTAL STORES PRIVATE LIMITED (E FILING)	
19	ITA 1194/DEL/2024	2017-18	[A] DESH RAM (E FILING)	
20	ITA 1221/DEL/2024	2014-15	[D] GAUTAM TECHARGO PRIVATE LIMITED (E FILING)	
21	ITA 1229/DEL/2024	2017	[D] DISTRICT INFORMATION TECHNOLOGY SOCIETY (E FILING)	
22	ITA 1242/DEL/2024	2017-18	[A] EZSPEND PREPAID PAYMENT SOLUTIONS PRIVATE LIMITED (E FILING)	
23	ITA 1246/DEL/2024	2012-13	[A] HARSH VARDHAN GOYAL HUF (E FILING)	
24	ITA 1260/DEL/2024	2020-21	[D] CHHATTISGARH DISTILLERIES LIMITED (E FILING)	
25	ITA 3637/DEL/2024	2016-17	[A] CHILDREN WELFARE TRUST (REGD)	


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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF B BENCH FOR 28-JANUARY-2025 (TUESDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 401/DEL/2009	2005-06	[A] M/S. ESTEEM STEEL (P) LTD (OLD APPEAL/TOP PRIORITY)	
2	ITA 985/DEL/2009	2005-06	[D] SH. K.N. SHUKLA (OLD APPEAL/TOP PRIORITY)	
3	ITA 4265/DEL/2017	2012-13	[D] CREATIVE TECHNO SOLUTIONS PVT. LTD. (R/M)	
4	ITA 2192/DEL/2018	2010-11	[A] CANDOR INFRATECH P.LTD (R/M)	
5	ITA 2997/DEL/2018	2013-14	[A] SHYAM GUPTA	
6	ITA 569/DEL/2019	2015-16	[A] FABULOUS NIVESH PVT. LTD.	
7	ITA 2088/DEL/2023	2016-17	[A] FREUDENBERG-NOK P.LTD	
8	ITA 2330/DEL/2023	2018-19	[D] CRYSTAL CROP PROTECTION LIMITED (E FILING)	
9	CO 159/DEL/2023	2018-19	[A] CRYSTAL CROP PROTECTION LIMITED (E FILING)	
10	ITA 2379/DEL/2023	2013-14	[D] CRYSTAL CROP PROTECTION LIMITED (E FILING)	
11	ITA 1273/DEL/2024	2018-19	[D] GSP POWER SYSTEMS PVT. LTD. (E FILING)	
12	CO 40/DEL/2024	2018-19	[A] GSP POWER SYSTEMS PVT. LTD. (E FILING)	
13	ITA 73/DEL/2024	2015-16	[A] CL MEDIA PRIVATE LIMITED (MERGED WITH CL EDUCATE LIMITED) (E FILING)	
14	ITA 990/DEL/2024	2020-21	[A] GANGANAGAR VEHICLES PVT. LTD	
15	ITA 991/DEL/2024	2021-22	[A] GANGANAGER VEHICLES PVT. LTD	
16	ITA 1258/DEL/2024	-	[A] DISTRICT RED CROSS SOCIETY	
17	ITA 1259/DEL/2024	2017-18	[A] DISTRICT RED CROSS SOCIETY	
18	ITA 1270/DEL/2024	2015-16	[D] GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY (E FILING)	
19	ITA 1321/DEL/2024	2016-17	[A] HILLVIEW MARKETING PVT LTD (E FILING)	
20	ITA 1322/DEL/2024	2013-14	[A] GINNI GOLD PVT. LTD. (E FILING)	
21	ITA 1337/DEL/2024	2017-18	[A] HKT RETAIL VENTURES PRIVATE LIMITED	
22	ITA 1441/DEL/2024	2012-13	[A] CALANCE SOFTWARE PRIVATE LIMITED (E FILING)	
23	ITA 2584/DEL/2024	2018-19	[A] DLF UTILITIES LIMITED (E FILING)	
24	ITA 2601/DEL/2024	2017-18	[A] DLF MIDTOWN PRIVATE LIMITED (E FILING)	


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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF B BENCH FOR 29-JANUARY-2025 (WEDNESDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1293/DEL/2018	2013-14	[A] SHANTI DEVI JAIN MEMORIAL TRUST	
2	ITA 2223/DEL/2018	2006-07	[A] SPORTKING INDIA LTD.	
3	ITA 3304/DEL/2018	2009-10	[A] SANDEEP GUPTA	
4	ITA 7651/DEL/2019	2013-14	[A] CHOICE HOSPITALITY (INDIA) P.LTD	
5	ITA 952/DEL/2019	2014-15	[A] COUNCIL OF ARCHITECTURE	
6	ITA 955/DEL/2019	2012-13	[A] COUNCIL OF ARCHITECTURE	
7	ITA 4445/DEL/2019	2013-14	[A] SANJAY KALSI	
8	ITA 8308/DEL/2019	2008-09	[A] DBG LEASING AND HOUSING LTD.	
9	ITA 2009/DEL/2022	2018-19	[A] HMD MOBILE INDIA P.LTD	
10	ITA 2242/DEL/2023	2015-16	[A] HARI KISHAN RATHI (E FILING)	
11	ITA 1055/DEL/2024	2012-13	[A] COZY FOOTWEAR (P) LTD (E FILING)	
12	ITA 1073/DEL/2024	2014-15	[A] GAUTAM TECHNO SANITATION PVT. LTD. (E FILING)	
13	ITA 1122/DEL/2024	2021-22	[D] HUMOLE DIAGNOSTIC PVT LTD (E FILING)	
14	ITA 1369/DEL/2024	2016-17	[A] CENTRAL WAREHOUSING CORPORATION	
15	ITA 1391/DEL/2024	AY 2012-13	[A] EDYNAMICS SOLUTIONS LIMITED (E FILING)	
16	ITA 1402/DEL/2024	2012-13	[D] DELHI TRANSCO LTD. (E FILING)	
17	ITA 2096/DEL/2024	2017-18	[A] SHRI DEVINDER PARKASH VIJAY	
18	ITA 2552/DEL/2024	2012-13	[D] DR. JAGAR NARAIN SUBHARTI CHARITABLE TRUST (E FILING)	
19	ITA 2553/DEL/2024	2013-14	[D] DR. JAGAT NARAIN SUBHARATI CHARITABLE TRUST (E FILING)	
20	ITA 3136/DEL/2024	2013-14	[A] CHANDER PAL CHAWLA	
21	ITA 3112/DEL/2024	2017-18	[A] DHARAM PAL SINGH (E FILING)	
22	ITA 1389/DEL/2024	2021-22	[D] GRAND ESTATE LLP (E FILING)	
23	CO 92/DEL/2024	2021-22	[A] GRAND ESTATE LLP	


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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF B BENCH FOR 30-JANUARY-2025 (THURSDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2736/DEL/2014	2010-11	[A] M/S. FINEST PROMOTERS (P) LTD.	
2	ITA 4522/DEL/2016	2012-13	[D] M/S. CHARAN RENEWABLE ENERGY PVT. LTD.	
3	ITA 7814/DEL/2018	2011-12	[D] FINEST PROMOTERS (P) LTD.	
4	ITA 7815/DEL/2018	2012-13	[D] FINEST PROMOTERS (P) LTD.	
5	ITA 7816/DEL/2018	2013-14	[D] FINEST PROMOTERS (P) LTD.	
6	ITA 7817/DEL/2018	2014-15	[D] FINEST PROMOTERS (P) LTD.	
7	ITA 3662/DEL/2019	2015-16	[D] FINEST PROMOTERS (P) LTD.	
8	ITA 4277/DEL/2019	2010-11	[D] FINEST PROMOTERS (P) LTD.	
9	ITA 3068/DEL/2019	2014-15	[A] SURYA KIRAN EXIM	
10	ITA 7394/DEL/2019	2016-17	[A] ESCORTS LTD.	
11	ITA 1303/DEL/2020	-	[A] GYAN DEVI MEMORIAL CULTURAL & EDUCATIONAL SOCIETY	
12	ITA 1501/DEL/2022	2012-13	[A] HARISH KUMAR SINGH	
13	ITA 2676/DEL/2022	2017-18	[A] G N INTERNATIONAL P.LTD	
14	ITA 2851/DEL/2022	2017-18	[D] G N INTERNATIONAL P.LTD	
15	ITA 1976/DEL/2023	2013-14	[A] DPL BUILDERS PRIVATE LIMITED	
16	ITA 1977/DEL/2023	2014-15	[A] DPL BUILDERS PRIVATE LIMITED	
17	ITA 1978/DEL/2023	2016-17	[A] DPL BUILDERS PRIVATE LIMITED	
18	ITA 1979/DEL/2023	2017-18	[A] DPL BUILDERS PRIVATE LIMITED	
19	ITA 1980/DEL/2023	2018-19	[A] DPL BUILDERS PRIVATE LIMITED	
20	ITA 1981/DEL/2023	2019-20	[A] DPL BUILDERS PRIVATE LIMITED	
21	ITA 1756/DEL/2024	2019-20	[A] C & S ELECTRIC LIMITED	


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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF C BENCH FOR 20-JANUARY-2025 (MONDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 475/DEL/2016	2011-12	[A] M/S RAJU UPADHYAY	
2	ITA 5579/DEL/2016	2012-13	[D] M/S GRAND VENICE DEVELOPERS PVT. LTD.	
3	ITA 486/DEL/2017	2012-13	[D] M/S. GRAND VENEZIA COMMERCIAL TOWERS PVT. LTD.	
4	ITA 3555/DEL/2017	2013-14	[A] LATE SHRI HAJI MOHD. DILSHAD THROUGH L/H. SHRI DILNAWAZ & MRS. MEHRUNISSA	
5	ITA 3754/DEL/2017	2013-14	[D] LATE SHRI HAJI MOHD. DILSHAD THROUGH L/H SHRI DILNAWAZ & MRS. MEHRUNISSA	
6	ITA 3817/DEL/2017	2013-14	[A] GRAND VENEZIA COMMERCIAL TOWERS PVT. LTD.	
7	ITA 1737/DEL/2020	2014-15	[D] KRISHNA DAL MILL PVT LTD	
8	ITA 1890/DEL/2021	2011-12	[A] KAUSHAL MITTAL	
9	ITA 1891/DEL/2021	2012-13	[A] KUSHAL MITTAL	
10	ITA 1892/DEL/2021	2014-15	[A] KAUSHAL MITTAL	
11	ITA 1893/DEL/2021	2015-16	[A] KUSHAL MITTAL	
12	ITA 3534/DEL/2023	2011-12	[A] JAMIYA ARABIYA NAFE UL ULOOM EDUCATION SOCIETY (E-FILE)	
13	ITA 3508/DEL/2023	2017-18	[A] SHRI KARSHNI ALLOYS PRIVATE LIMITED (E-FILE)	
14	ITA 3290/DEL/2024	AY 2021-22	[A] INDUSLYNK TRAINING SERVICES PRIVATE LIMITED	
15	ITA 2838/DEL/2024	2017-18	[A] KEHAR SINGH	
16	ITA 2839/DEL/2024	2018-19	[A] KEHAR SINGH	
17	ITA 2840/DEL/2024	2019-20	[A] KEHAR SINGH	
18	ITA 2841/DEL/2024	2020-21	[A] KEHAR SINGH	
19	ITA 2835/DEL/2024	2014-15	[A] KEHAR SINGH ((E-FILE))	
20	ITA 2836/DEL/2024	2015-16	[A] KEHAR SINGH ((E-FILE))	
21	ITA 2837/DEL/2024	2016-17	[A] KEHAR SINGH	
22	ITA 929/DEL/2024	2017-18	[A] KAMNA INDUSTRIES PRIVATE LIMITED	
23	ITA 4007/DEL/2024	2017-18	[A] KANHIYA LAL GAUTAM	


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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF C BENCH FOR 21-JANUARY-2025 (TUESDAY)

SrI	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2216/DEL/2018	2014-15	[A] T & T MOTORS LTD.	
2	CO 26/DEL/2022	2014-15	[A] T&T MOTORS PVT. LTD.	
3	ITA 2049/DEL/2021	2014-15	[D] T&T MOTORS PVT. LTD.	
4	ITA 1722/DEL/2020	2016-17	[A] JP RICE & FOODS PVT LTD	
5	ITA 74/DEL/2021	2016-17	[D]INDERJEET SINGH	
6	ITA 1226/DEL/2021	2015-2016	[A] LATE JAGDISH PRASAD AGARWAL THROUGH HIS LEGAL HEIR AND SON MANISH SINGHAL	
7	ITA 2621/DEL/2022	2010-11	[A] 3 I INFOTECH DIGITAL BPS LIMITED (FORMERLY KNOWN AS 3 I INFOTECH BPO LIMITED)	
8	ITA 807/DEL/2023	2013-14	[A] KANTA DEVI JALAN (LEGAL HEIR OF LATE SH. VED PRAKASH AGARWAL)	
9	ITA 808/DEL/2023	2014-15	[A] KANTA DEVI JALAN (LEGAL HEIR OF LATE SH. VED PRAKASH AGARWAL)	
10	ITA 809/DEL/2023	2015-16	[A] KANTA DEVI JALAN (LEGAL HEIR OF LATE SH. VED PRAKASH AGARWAL)	
11	ITA 810/DEL/2023	2016-17	[A] KANTA DEVI JALAN (LEGAL HEIR OF LATE SH. VED PRAKASH AGARWAL)	
12	ITA 227/DEL/2024	2014-15	[D] AL-ARSH EXPORTS PVT. LTD	
13	ITA 2015/DEL/2024	2016-17	[D] INSULTECH INTERNATIONAL PVT. LTD. ((E-FILE))	
14	CO 14/DEL/2024	2014-15	[A] AL-ARSH EXPORTS PVT. LTD	
15	ITA 3430/DEL/2024	2023-24	[D] JCB INDIA LIMITED	
16	ITA 962/DEL/2024	2013-14	[A] VAYAM TECHNOLOGIES LIMITED	
17	ITA 3444/DEL/2024	2021-22	[A] KELOID INDIA PRIVATE LIMITED	
18	ITA 989/DEL/2024	2017-18	[A] V V TRANSPORT	
19	ITA 3456/DEL/2024	-	[A] KUSH INNOVATIVE FOUNDATION	
20	ITA 1031/DEL/2024	2017-18	[A] VANDANA MATHUR	
21	ITA 3457/DEL/2024	-	[A] KUSH INNOVATIVE FOUNDATION	
22	ITA 1052/DEL/2024	2013-14	[D] VAYAM TECHNOLOGIES LIMITED	
23	ITA 1772/DEL/2024	2017-18	[A] TUSHAR ANAND (E- FILE)	


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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF C BENCH FOR 22-JANUARY-2025 (WEDNESDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4877/DEL/2016	2011-12	[A] SHRI GAJENDER SINGH DRALL	
2	ITA 3300/DEL/2016	2009-10	[A] SHRI INAMUL HAQ	
3	ITA 7949/DEL/2018	-	[A] HIMALAYAN SIDDHA YOGA	
4	ITA 7815/DEL/2019	2012-13	[A] JAINSONS WOVEN ART	
5	ITA 8608/DEL/2019	2015-16	[A] ISCHOLAR EDUCATION SERVICES PVT. LTD.	
6	ITA 2961/DEL/2019	2010-11	[D] JAGAT PROJECTS LTD.	
7	ITA 71/DEL/2020	2012-13	[D] KUNDAN VEER SINGH BHULLAR	
8	ITA 158/DEL/2023	2017-18	[A] KRISHNA WANTI	
9	ITA 3574/DEL/2023	2012-13	[A] KRISHNA JEWELLERS (E-FILE)	
10	ITA 3575/DEL/2023	2011-12	[A] KRISHNA JEWELLERS (E-FILE)	
11	ITA 2066/DEL/2023	2020-21	[D] MS KHANNA JEWELLERS PVT. LTD. ((E-FILE))	
12	ITA 1635/DEL/2023	2018-19	[A] IMRAT	
13	ITA 4636/DEL/2024	2018-19	[A] KBJ FACILITY MANAGEMENT LLP	
14	ITA 4649/DEL/2024	2015-16	[A] JAINMATI JAIN	
15	ITA 4660/DEL/2024	2019-20	[A] INTERTEK INDIA PRIVATE LIMITED	
16	ITA 1155/DEL/2024	2015-16	[D] IGROUP INFOTECH INDIA PRIVATE LIMITED ((E-FILE))	
17	CO 34/DEL/2024	2015-16	[A] IGROUP INFOTECH INDIA PRIVATE LIMITED	


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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF C BENCH FOR 23-JANUARY-2025 (THURSDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2772/DEL/2014	2009-10	[D] SH. KUNJAN ARORA	
2	CO 77/DEL/2024	2009-10	[A] SH. KUNJAN ARORA	
3	ITA 2921/DEL/2016	2011-132	[A] JALANDHAR AMRITSAR TOLLWAYS LTD.	
4	ITA 3926/DEL/2017	2012-13	[A] JALANDHAR AMRITSAR TOLLWAYS LTD.	
5	ITA 3927/DEL/2017	2012-13	[A] JALANDHAR AMRITSAR TOLLWAYS LTD.	
6	ITA 4214/DEL/2017	2012-13	[D] JALANDHAR AMRITSAR TOLLWAYS LTD	
7	ITA 3842/DEL/2018	2014-15	[A] KISHAN KUMAR GUPTA	
8	ITA 9378/DEL/2019	2011-12	[D] TERA CONSTRUCTION PVT. LTD.	
9	ITA 505/DEL/2019	2010-11	[A] GIRDHARI LAL THROUGH L/H SH. PREMCHAND & OTHERS	
10	ITA 1205/DEL/2021	2017-18	[A] DEEPAK KATHARI	
11	ITA 1834/DEL/2021	20017-18	[D] DEEPAK KOTHARI	
12	ITA 1489/DEL/2022	2017-18	[D] KAY PAN FRAGRANCE PVT LTD.	
13	ITA 1482/DEL/2022	2016-17	[D] KAY PAN FRAGRANCE P.LTD	
14	ITA 1044/DEL/2022	2013-14	[A] ASHU ASOK	
15	ITA 1794/DEL/2022	2008-09	[A] KARAMVEER DALAL	
16	ITA 1045/DEL/2022	2014-15	[A] ASHU ASHOK	
17	ITA 2455/DEL/2022	2015-16	[D] HEBE INFRASTRUCTURE PVT LTD	
18	ITA 1046/DEL/2022	2015-16	[A] ASHU ASHOK	
19	ITA 2720/DEL/2023	2017-18	[A] IPSAA HOLDINGS PRIVATE LIMITED	
20	ITA 2325/DEL/2023	2016-17	[A] KAMLESH ((E-FILE))	
21	ITA 2156/DEL/2024	2015-16	[A] ICONS OUTDOOR PRIVATE LIMITED ((E-FILE))	
22	ITA 2313/DEL/2024	2014-15	[A] JPR BALAJI INFRA PRIVATE LIMITED ((E-FILE))	
23	ITA 324/DEL/2024	2012-13	[A] INTERNATIONAL TRADING CORPORATION ((E-FILE))	


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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF C BENCH FOR 27-JANUARY-2025 (MONDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2108/DEL/2024	2018-19	[A] KISHANLAL ((E-FILE))	
2	ITA 4403/DEL/2019	2015-16	[A] JAYA SINGH	
3	ITA 2761/DEL/2024	2016-17	[D] ISH KRIPA PROPRIETES PRIVATE LIMITED ((E-FILE))	
4	ITA 9005/DEL/2019	2015-16	[A] M/S. UNITECH RELIABLE PROJECTS PVT. LTD.	
5	ITA 2770/DEL/2024	2017-18	[D] ISH KRIPA PROPRIETES PRIVATE LIMITED ((E-FILE))	
6	ITA 468/DEL/2020	2014-15	[A] UDAY ESTATE PRIVATE LIMITED	
7	ITA 2784/DEL/2024	2015-16	[A] INTERNATIONAL INSTITUTE OF TELECOM TECHNOLOGY ((E-FILE))	
8	ITA 527/DEL/2020	2011-12	[A] ULTRA MODERN EXPORTS PVT. LTD.	
9	ITA 2789/DEL/2024	NA	[A] KRISHNAVI CHARITABLE TRUST ((E-FILE))	
10	ITA 502/DEL/2021	2016-17	[A] PRATAP SINGH RATHI	
11	IT(SS)A 29/DEL/2014	1987-88 to 1996-97	[A] SH. J.K. SINGH	
12	ITA 568/DEL/2022	2012-13	[A] WASEEM AHMAD	
13	ITA 588/DEL/2022	2017-18	[A] VASDEV GUPTA	
14	ITA 3305/DEL/2017	2012-13	[A] M/S. HOUSING & URBAN DEVELOPMENT CORPORATION LTD.	
15	ITA 3704/DEL/2017	2012-13	[D] M/S. HUDCO LTD.	
16	ITA 906/DEL/2022	2011-12	[A] ASHOK KUMAR YADAV	
17	ITA 6942/DEL/2017	2010-11	[A] INDO GLOBAL INFRA ENERGY LTD.	
18	ITA 6943/DEL/2017	2011-12	[A] INDO GLOBAL INFRA ENERGY LTD.	
19	ITA 6944/DEL/2017	2012-13	[A] INDO GLOBAL INFRA ENERGY LTD.	
20	ITA 1954/DEL/2018	2014-15	[A] HOUSING & URBAN DEVELOPMENT CORPORATION LTD	
21	ITA 2063/DEL/2018	2014-15	[D] HUDCO LTD.	
22	ITA 6829/DEL/2018	2015-16	[D] HUDCO LTD. (HOUSING & URBAN DEVELOPMENT CORPORATION LTD)	
23	ITA 7218/DEL/2018	2015-16	[A] HUDCO LTD. (HOUSING & URBAN DEVELOPMENT CORPORATION LTD)	
24	ITA 7626/DEL/2018	2005-06	[A] HOUSING & URBAN DEVELOPMENT CORPORATION LTD (HUDCO)	
25	ITA 7627/DEL/2018	2006-07	[A] HOUSING & URBAN DEVELOPMENT CORPORATION LTD (HUDCO)	
26	ITA 7628/DEL/2018	2008-09	[A] HOUSING & URBAN DEVELOPMENT CORPORATION LTD (HUDCO)	
27	ITA 7629/DEL/2018	2009-10	[A] HOUSING & URBAN DEVELOPMENT CORPORATION LTD (HUDCO)	
28	ITA 7865/DEL/2018	2007-08	[A] HOUSING & URBAN DEVELOPMENT CORPORATION LTD	
29	ITA 620/DEL/2020	2010-11	[D] INDO GLOBAL INFRA ENERGY LTD.	


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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF C BENCH FOR 28-JANUARY-2025 (TUESDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	CO 99/DEL/2024	2015-16	[A] ISHAN EDUCATIONAL RESEARCH SOCIETY	
2	ITA 511/DEL/2024	2014-15	[A] VARDHMAN INFRA DEVELOPERS (P) LTD.	
3	CO 107/DEL/2024	2011-12	[D] IMTIYAZ AHMED ANSARI	
4	ITA 4550/DEL/2024	2016-17	[A] VOGUE INTERNATIONAL AGENCIES PRIVATE LIMITED	
5	ITA 4567/DEL/2024	2012-13	[A] USHA BHARDWAJ (LEGAL REPRESENTATIVE OF RAVINDER NATH BHARDWAJ)	
6	ITA 3380/DEL/2014	2008-09	[D] M/S. KCT PAPERS LTD.	
7	ITA 2073/DEL/2016	2007-08	[A] SH. HARISH MAHENDRU	
8	ITA 4590/DEL/2024	2019-20	[A] VIPIN JAIN	
9	ITA 4594/DEL/2024	2022-23	[A] VIPIN JAIN	
10	ITA 2074/DEL/2016	2007-08	[A] SH. MANISH MAHENDRU	
11	ITA 2375/DEL/2016	2007-08	[D] SHRI HARISH MAHENDRU	
12	ITA 3940/DEL/2016	2012-13	[D] M/S GOGOAL HYDRO PVT. LTD.	
13	ITA 7844/DEL/2017	2013-14	[D] HIMALAYA INTERNATIONAL LTD.	
14	ITA 1024/DEL/2018	2014-15	[D] HIMALAYA INTERNATIONAL LTD.	
15	ITA 546/DEL/2019	2015-16	[D] JITF WATERWAYS LTD.	
16	ITA 1464/DEL/2019	2010-11	[A] HEMANT KUMAR	
17	ITA 1465/DEL/2019	2011-12	[A] HEMANT KUMAR	
18	ITA 2604/DEL/2022	2012-13	[A] JAI PRAKASH KATARIA	
19	ITA 3906/DEL/2023	2018-19	[D] INDIAN HYDRO ELECTRIC POWER PVT. LTD. ((E-FILE))	
20	ITA 3907/DEL/2023	2019-20	[D] INDIAN HYDRO ELECTRIC POWER PVT. LTD. ((E-FILE))	
21	ITA 407/DEL/2024	2020-21	[A] KAVISH ARORA ((E-FILE))	
22	ITA 1817/DEL/2024	2017-18	[A] JKB EXIM PRIVATE LIMITED	
23	ITA 3555/DEL/2024	2015-16	[D] ISHAN EDUCATIONAL RESEARCH SOCIETY	
24	ITA 3558/DEL/2024	2015-16	[A] KARAMBIR SINGH	
25	ITA 3584/DEL/2024	2011-12	[D] IMTIYAZ AHMED ANSARI	
26	ITA 3607/DEL/2024	2017-18	[A] JAINENDER KUMAR MITTAL	


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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF C BENCH FOR 29-JANUARY-2025 (WEDNESDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6184/DEL/2016	2011-12	[A] M/S. K WORLD DEVELOPERS PVT. LTD.	
2	ITA 4588/DEL/2019	2009-10	[A] JAGPAL SHARMA	
3	ITA 2033/DEL/2021	2015-16	[D] JATIN MADANI	
4	CO 104/DEL/2024	2012-13	[D] JINDAL DYECHEM INDUSTRIES PVT LTD	
5	ITA 4564/DEL/2017	2013-14	[A] KRISHNA GOPAL SARAF (R/M)	
6	ITA 4565/DEL/2017	2014-15	[A] KRISHNA GOPAL SARAF (R/M)	
7	ITA 8038/DEL/2019	2011-12	[A] KORTEK ELECTRONICS (INDIA) LIMITED	
8	ITA 2900/DEL/2023	2017-18	[A] KISHAN CHAND MADAN	
9	ITA 2634/DEL/2024	2017-18	[A] KOHINOOR FOODS LIMITED ((E-FILE))	
10	ITA 2635/DEL/2024	2018-19	[A] KOHINOOR FOODS LIMITED ((E-FILE))	
11	ITA 3651/DEL/2024	2017-18	[A] HUGHES COMTEL PRIVATE LIMITED	
12	ITA 3652/DEL/2024	2010-11	[A] HUGHES COMMUNICATIONS INDIA PRIVATE LIMITED	
13	ITA 3754/DEL/2024	2012-13	[D] JINDAL DYECHEM INDUSTRIES PVT LTD	
14	ITA 4663/DEL/2024	2013-14	[A] KAYUM	
15	ITA 4664/DEL/2024	2014-15	[A] KAYUM	
16	ITA 4665/DEL/2024	2015-16	[A] KAYUN	
17	ITA 4666/DEL/2024	2016-17	[A] KAYUM	
18	ITA 4117/DEL/2024	2017-18	[D] JEEN FOUNDATION	
19	ITA 4118/DEL/2024	2018-19	[D] JEEN FOUNDATION	


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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF C BENCH FOR 30-JANUARY-2025 (THURSDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6686/DEL/2017	2007-08	[A] GOEL JEWELLERY & MART P. LTD.	
2	ITA 2611/DEL/2023	2017-18	[A] JAGDEEP SINGH	
3	ITA 3594/DEL/2023	2009-10	[A] KAMAL KANT	
4	ITA 2790/DEL/2024	2008-09	[D] ISHA ENTERPRISES ((E-FILE))	
5	ITA 2791/DEL/2024	2009-10	[D] ISHA ENTERPRISES ((E-FILE))	
6	ITA 2794/DEL/2024	2010-11	[D] ISHA ENTERPRISES ((E-FILE))	
7	ITA 2797/DEL/2024	2011-12	[D] ISHA ENTERPRISES ((E-FILE))	
8	ITA 2808/DEL/2024	2013-14	[D] ISHA ENTERPRISES ((E-FILE))	
9	ITA 2809/DEL/2024	2014-15	[D] ISHA ENTERPRISES ((E-FILE))	
10	ITA 2428/DEL/2024	2017-2018	[A] IL FS ENERGY DEVELOPMENT COMPANY LIMITED ((E-FILE))	
11	ITA 2429/DEL/2024	2018-2019	[A] IL FS ENERGY DEVELOPMENT COMPANY LIMITED ((E-FILE))	
12	ITA 2629/DEL/2024	2017-18	[A] KRISHN MANI PANDEY ((E-FILE))	
13	ITA 2701/DEL/2024	2017-18	[D] IL AND FS ENERGY DEVELOPMENT COMPANY LIMITED (E- (FILING))	
14	ITA 2768/DEL/2024	2018-19	[D] IL AND FS ENERGY DEVELOPMENT COMPANY LIMITED (E- (FILING))	
15	ITA 2800/DEL/2024	2015-16	[D] JBM PROJECTS AND INFRASTRUCTURES PVT LTD	
16	ITA 1764/DEL/2024	2013-14	[A] JOYDEEP SINGH ((E-FILE))	
17	ITA 1765/DEL/2024	2018-19	[A] JOYDEEP SINGH	
18	ITA 1766/DEL/2024	2014-15	[A] JOYDEEP SINGH	
19	ITA 1767/DEL/2024	2015-16	[A] JOYDEEP SINGH	
20	ITA 1768/DEL/2024	2017-18	[A] JOYDEEP SINGH	
21	ITA 1771/DEL/2024	2016-17	[A] JOYDEEP SINGH	

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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF E BENCH FOR 20-JANUARY-2025 (MONDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5057/DEL/2024	2014-15	[A] MANJULA KHANNA ((E/H))	
2	ITA 7988/DEL/2019	2014-15	[D] UEM INDIA PVT. LTD.	
3	ITA 2984/DEL/2017	2011-12	[D] M/S NORTH WEST SALES AND MARKETING P. LTD.	
4	ITA 8271/DEL/2019	2014-15	[A] UEM INDIA PVT. LTD.	
5	ITA 3455/DEL/2017	2009-10	[A] M/S MODINAGAR ROLLS LTD.	
6	ITA 624/DEL/2021	2015-16	[A] DURBAR GANGULY	
7	ITA 143/DEL/2022	2019-20	[A] MAKSAT TECHNOLOGIES PVT. LTD.	
8	ITA 2047/DEL/2021	2007-08	[D] VIPUL LTD.	
9	ITA 9/DEL/2023	2017-18	[A] NAVEEN GOSWAMI	
10	ITA 4445/DEL/2024	2017-18	[D] TANU GARG	
11	ITA 10/DEL/2023	2018-19	[A] NAVEEN GOSWAMI	
12	ITA 1869/DEL/2024	2022-23	[A] NARESH KUMAR	
13	ITA 4467/DEL/2024	2016	[D] THE BALLABGARH COOPERATIVE MILK PRODUCERS UNION LIMITED	
14	ITA 1871/DEL/2024	2017-18	[D] LACHMAN DAS BHATIA PVT LTD	
15	ITA 4468/DEL/2024	2017	[D] THE BALLABGARH COOPERATIVE MILK PRODUCERS UNION LIMITED	
16	ITA 4471/DEL/2024	2014-15	[D] UNISON HOTELS PRIVATE LIMITED	
17	ITA 1895/DEL/2024	2017-18	[A] ORIENTAL VACATIONS AND JOURNEYS PRIVATE LIMITED	
18	ITA 4493/DEL/2024	2015-16	[A] ZENGA MEDIA PRIVATE LIMITED	
19	ITA 1917/DEL/2024	2015-16	[D] LT FOODS LIMITED	
20	ITA 3253/DEL/2024	2011-12	[A] OMEGA ITECH SERVICES PRIVATE LIMITED	
21	ITA 3262/DEL/2024	2017-18	[A] MANIK ASRI	
22	ITA 3267/DEL/2024	2020-21	[D] MEHTA CHARITABLE PRAJNALAYA TRUST(REGD)	
23	ITA 3336/DEL/2024	NA	[A] MEDICAL SERVICE SOCIETY	
24	ITA 3337/DEL/2024	NA	[A] MEDICAL SERVICE SOCIETY	


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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF E BENCH FOR 21-JANUARY-2025 (TUESDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4712/DEL/2013	2009-10	[A] M/S. MALHOTRA CABLES PVT. LTD.	
2	ITA 1380/DEL/2019	2015-16	[D] LOGIX BUILDESTATE PVT. LTD	
3	ITA 4250/DEL/2019	2010-11	[A] MANISH AGARWAL	
4	ITA 655/DEL/2022	2012-13	[A] MIRHA EXPORTS PRIVATE LTD.	
5	ITA 656/DEL/2022	2013-14	[A] MIRHA EXPORTS PRIVATE LTD.	
6	ITA 657/DEL/2022	2015-16	[A] MIRHA EXPORTS PRIVATE LTD.	
7	ITA 658/DEL/2022	2016-17	[A] MIRHA EXPORTS PRIVATE LTD.	
8	ITA 873/DEL/2022	2012-13	[D] MIRHA EXPORTS PRIVATE LTD.	
9	ITA 874/DEL/2022	2016-17	[D] MIRHA EXPORTS PRIVATE LTD.	
10	ITA 875/DEL/2022	2017-18	[D] MIRHA EXPORTS PRIVATE LTD.	
11	ITA 1233/DEL/2022	2013-14	[D] MIRHA EXPORTS PRIVATE LTD.	
12	ITA 1234/DEL/2022	2015-16	[D] MIRHA EXPORTS PRIVATE LTD.	
13	ITA 1251/DEL/2023	2019-20	[A] MALA RAM	
14	ITA 2854/DEL/2023	2017-18	[A] MANOJ KUMAR SHARMA	
15	ITA 3270/DEL/2023	2011-12	[A] MANISH PAHWA	
16	ITA 1710/DEL/2024	2018-19	[D] MURLI RAM MEENA	
17	ITA 1912/DEL/2024	2024-25	[A] MARWARI DHARAMSHALA (JOGIWARA) PRABANDHAK COMMITTEE	
18	ITA 1913/DEL/2024	2024-25	[A] MARWARI DHARAMSHALA (JOGIWARA) PRABANDHAK COMMITTEE	
19	ITA 1931/DEL/2024	2017-2018	[A] NAGENDER KUMAR	
20	ITA 1967/DEL/2024	2021-2022	[A] MOHAN KUMAR SHARMA	
21	ITA 3272/DEL/2024	2020-21	[A] NEW ERA INDUSTRIAL SERVICES PRIVATE LIMITED	
22	ITA 3273/DEL/2024	2021-22	[A] NEW ERA INDUSTRIAL SERVICES PRIVATE LIMITED	
23	ITA 3340/DEL/2024	2014-15	[A] MAPSKO BUILDERS PRIVATE LIMITED	
24	ITA 3357/DEL/2024	2013-14	[D] LTC COMMERCIAL COMPANY PRIVATE LIMITED	
25	ITA 3358/DEL/2024	2018-19	[D] MB INFRABUILD PRIVATE LIMITED	
26	ITA 3509/DEL/2024	2020-2021	[A] MOHAN KUMAR SHARMA	
27	ITA 1652/DEL/2024	2021-22	[D] MOHINDER KUMR	


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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF E BENCH FOR 22-JANUARY-2025 (WEDNESDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6082/DEL/2015	2010-11	[A] ABHI BUILDERS	
2	ITA 3811/DEL/2023	2015-16	[A] ACCIL HOSPITALITY PRIVATE LIMITED	
3	ITA 1728/DEL/2016	2011-12	[D] M/S. BELISMA BUILDCON PVT. LTD.	
4	ITA 3812/DEL/2023	2015-16	[A] ACCIL CORPORATION PRIVATE LIMITED	
5	ITA 1730/DEL/2016	2011-12	[D] M/S. ALODIE ESTATES PVT. LTD.	
6	ITA 3813/DEL/2023	2014-15	[A] ACCIL CORPORATION PRIVATE LIMITED	
7	ITA 1386/DEL/2017	2013-14	[A] NEW HARYANA FILLING STATION	
8	ITA 3814/DEL/2023	2012-13	[A] ACCIL HOSPITALITY PRIVATE LIMITED	
9	ITA 5562/DEL/2017	2013-14	[D] MOHAN EXPORTS INDIA PVT. LTD.	
10	ITA 3815/DEL/2023	2014-15	[A] ACCIL HOSPITALITY PRIVATE LIMITED	
11	ITA 8842/DEL/2019	2015-16	[A] MILAN GUPTA	
12	ITA 3817/DEL/2023	2012-13	[A] ACCIL CORPORATION PRIVATE LIMITED	
13	ITA 980/DEL/2021	2015-16	[D] MANINDER SINGH	
14	ITA 3862/DEL/2023	2012-13	[D] ACCIL HOSPITALITY PVT. LTD.	
15	ITA 1243/DEL/2022	2011-12	[D] NITIN JOHARI	
16	ITA 3863/DEL/2023	2014-15	[D] ACCIL HOSPITALITY PVT LTD	
17	ITA 1530/DEL/2022	2013-14	[A] NITIN JOHARI	
18	ITA 3866/DEL/2023	2012-13	[D] ACCIL CORPORATION PVT LTD	
19	ITA 1990/DEL/2023	2017-18	[A] NITIN GUPTA	
20	ITA 3917/DEL/2023	2010-11	[A] ACCIL STEEL PROCESSORS PRIVATE LIMITED	
21	ITA 2195/DEL/2023	2017-18	[D] NITIN GUPTA	
22	ITA 3918/DEL/2023	2014-15	[A] ACCIL STEEL PROCESSORS PRIVATE LIMITED	
23	ITA 4/DEL/2023	2017-18	[A] MANOJ KUMAR	
24	ITA 343/DEL/2024	2013-14	[D] ACCIL CORPORATION PVT LTD	
25	ITA 2434/DEL/2023	2015-16	[D] MINDA TG RUBBER PVT LTD	
26	ITA 344/DEL/2024	2014-15	[D] ACCIL CORPORATION PVT LTD	
27	ITA 3678/DEL/2023	2019-20	[A] MAHESH MEHTA	
28	ITA 345/DEL/2024	2015-16	[D] ACCIL CORPORATION PVT LTD	
29	ITA 348/DEL/2024	2014-15	[D] ACCIL STEELS PROCESSORS PVT LTD	
30	ITA 1275/DEL/2024	2012-13	[D] MANSAROVER EXIM PVT. LTD.	
31	ITA 987/DEL/2024	2015-16	[D] ACCIL STEEL PROCESSORS PVT LTD	
32	ITA 3275/DEL/2024	2018-19	[A] NARENDER SINGH	
33	ITA 3291/DEL/2024	2017-18	[A] NITIN KUMAR GUPTA	
34	ITA 3303/DEL/2024	2017-18	[A] MADHUSUDAN MITTAL	
35	ITA 3318/DEL/2024	2017-08	[D] MIRDA INFRABUILD COM LLP	
36	ITA 3320/DEL/2024	2021-22	[A] MAHIRA BUILDWELL PRIVATE LIMITED	
37	ITA 989/DEL/2017	2011-12	[A] MAKEMYTRIP (INDIA) PVT. LTD.	
38	ITA 1387/DEL/2017	2011-12	[D] M/S. MAKE MY TRIP (INDIA) PVT. LTD.	
39	ITA 1457/DEL/2018	2012-13	[D] MAKE MY TRIP (INDIA) PVT. LTD.	
40	ITA 1458/DEL/2018	2013-14	[D] MAKE MY TRIP (INDIA) PVT. LTD.	
41	ITA 3492/DEL/2019	2014-15	[D] MAKEMYTRIP (INDIA) PVT. LTD.	

CAUSE LIST OF E BENCH FOR 22-JANUARY-2025 (WEDNESDAY)

S	Appeal Number	Assmt. Year	Assessee Name	Remarks
42	ITA 7536/DEL/2019	2011-12	[D] MAKEMYTRIP (INDIA) PVT. LTD.	
43	ITA 7537/DEL/2019	2015-16	[D] MAKEMYTRIP (INDIA) PVT. LTD.	


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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF E BENCH FOR 23-JANUARY-2025 (THURSDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1190/DEL/2024	2018-19	[A] M3M INDIA (P) LTD. ((S/G))	
2	ITA 2033/DEL/2024	2018-19	[D] M3M INDIA PRIVATE LIMITED	
3	IT(SS)A 151/DEL/2006	01.04.89 to 23.06.99	[A] JYOTI LIMBOO. ((OLD MATTER/TOP PRIRORITY))	
4	IT(SS)A 168/DEL/2006	01.04.89 to 23.06.99	[D] JYOTI LIMBOO ((OLD MATTER/TOP PRIRORITY))	
5	ITA 5241/DEL/2015	2011-12	[A] WAVE INDUSTRIES PVT. LTD.	
6	ITA 6300/DEL/2015	2003-04	[A] SIEL LTD.	
7	ITA 6301/DEL/2015	2011-12	[A] SIEL LTD.	
8	ITA 2447/DEL/2022	2017-18	[A] DABUR INVEST CORP	
9	ITA 457/DEL/2016	2006-07	[A] SIEL LTD.	
10	ITA 2448/DEL/2022	2018-19	[A] DABUR INVEST CORP	
11	ITA 516/DEL/2016	2006-07	[D] SIEL LTD. (NOW KNOWN AS MAWANA SUGAR LTD)	
12	ITA 2453/DEL/2022	2017-18	[D] DABUR INVEST CORP	
13	ITA 5830/DEL/2016	2012-13	[A] MAWANA SUGARS LTD.	
14	ITA 2454/DEL/2022	2018-19	[D] DABUR INVEST CORP.	
15	ITA 6081/DEL/2016	2012-13	[D] MAWANA SUGAR LTD.	
16	ITA 3218/DEL/2023	2018-19	[D] THE ORIENTAL INSURANCE CO LTD.	
17	CO 152/DEL/2023	2018-19	[A] THE ORIENTAL INSURANCE CO LTD.	
18	ITA 5489/DEL/2018	2013-14	[A] MAWANA SUGAR LTD.	
19	ITA 5490/DEL/2018	2014-15	[A] MAWANA SUGAR LTD.	
20	ITA 3940/DEL/2023	2015	[D] UNIVERSITY OF PETROLEUM AND ENERGY STUDIES	
21	ITA 5491/DEL/2018	2015-16	[A] MAWANA SUGAR LTD.	
22	ITA 5835/DEL/2018	2014-15	[D] MAWANA SUGAR LTD.	
23	ITA 5836/DEL/2018	2015-16	[D] MAWANA SUGAR LTD.	
24	ITA 5235/DEL/2019	2016-17	[A] MAWANA SUGAR LTD.	
25	ITA 5984/DEL/2019	2016-17	[D] MAWANA SUGAR LTD.	
26	ITA 868/DEL/2024	2012-13	[A] MISAWA IMPEX PRIVATE LIMITED	
27	ITA 869/DEL/2024	2017-18	[A] MISAWA IMPEX PRIVATE LIMITED	
28	ITA 2018/DEL/2024	2018-19	[A] NV INTERNATIONAL PVT LTD	
29	ITA 3485/DEL/2024	AY 2018-19	[A] MARKANDE MISHRA	
30	ITA 3902/DEL/2024	2015-16	[A] MUKESH KHURANA	
31	ITA 3904/DEL/2024	2017-18	[D] MUKESH KHURANA	
32	ITA 3905/DEL/2024	2016-17	[D] MUKESH KHURANA	
33	ITA 3906/DEL/2024	2015-16	[D] MUKESH KHURANA	
34	ITA 3923/DEL/2024	2016-17	[A] MUKESH KHURANA	
35	ITA 3925/DEL/2024	2017-18	[A] MUKESH KHURANA	
36	CO 91/DEL/2023	2013-14	[A] M/S. MITTAL CONSTRUCTION UNIT	
37	ITA 3752/DEL/2017	2013-14	[D] M/S. MITTAL CONSTRUCTION UNIT	


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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF E BENCH FOR 27-JANUARY-2025 (MONDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1657/DEL/2018	2014-15	[D] MEERUT DEVELOPMENT AUTHORITY	
2	ITA 2822/DEL/2019	2015-16	[A] MANMEET SINGH SAHNI	
3	ITA 249/DEL/2022	2014-15	[A] MAHAVIR SINGH	
4	ITA 599/DEL/2023	2019-20	[A] MANDEEP KHURANA	
5	ITA 1207/DEL/2023	2014-15	[A] OLYMPUS REALTORS (P) LTD.	
6	ITA 3420/DEL/2024	2017-18	[D] NAIMUDDIN	
7	ITA 3428/DEL/2024	2014-15	[D] MAHAVIR SINGHAL	
8	ITA 3455/DEL/2024	2016-17	[A] MANOJ BATRA	
9	ITA 2418/DEL/2022	2016-17	[D] AMAN GROWTH FUND PVT LTD	
10	ITA 3506/DEL/2024	2013-14	[A] OM PRAKASH	
11	ITA 1510/DEL/2023	2018-19	[A] VIKAS JAIN	
12	ITA 1817/DEL/2023	2012-13	[A] TRIUMPH HOSPITALITY & MANAGEMENT SERVICES PVT. LTD.	
13	ITA 1836/DEL/2023	2018-19	[A] RACHITA SAHGAL	
14	ITA 1888/DEL/2023	2018-19	[A] VIVEK SAHGAL	
15	ITA 18/DEL/2024	2013-14	[D] ALLIED STRIPS LTD ((E FILED APPEAL))	
16	ITA 19/DEL/2024	2010-11	[D] ALLIED STRIPS LTD ((E-FILING))	
17	ITA 114/DEL/2024	2012-13	[A] VINOD KUMAR	
18	CO 218/DEL/2012	2007-08	[A] M/S. NEW WORLD BUILDCON PVT. LTD.	
19	CO 120/DEL/2015	2006-07	[A] M/S NEW WORLD BUILDCON PVT. LTD.	
20	ITA 4010/DEL/2011	2008-09	[D] M/S. NEW WORLD BUILDCON PVT. LTD.	
21	ITA 4011/DEL/2011	2007-08	[D] M/S. NEW WORLD BUILDCON PVT. LTD.	
22	ITA 5051/DEL/2012	2006-07	[D] M/S NEW WORLD BUILDCON PVT. LTD.	
23	ITA 1729/DEL/2016	2012-13	[D] M/S. A & D ESTATES PVT. LTD.	
24	ITA 3390/DEL/2019	2013-14	[A] INTERNATIONAL HOSPITAL LTD. (BEFORE AMALGAMATION M/S ESCORTS HOSPITAL AND RESEARCH CENTRE LTD)	
25	ITA 5957/DEL/2019	2013-14	[A] INTERNATIONAL HOSPITAL LTD. (BEFORE AMALGAMATION M/S ESCORTS HEART AND SUPER SPECIALTY INSTITUTE LTD)	
26	ITA 1109/DEL/2020	2013-14	[A] MANK ELECTRIC & TOWERS P.LTD	
27	ITA 1110/DEL/2020	2014-15	[A] MANK ELECTRIC & TOWERS P.LTD	
28	ITA 3195/DEL/2023	2016-17	[A] MSG ALL TRADING INTERNATIONAL PRIVATE LIMITED	
29	ITA 3257/DEL/2023	2017-18	[A] MSG ALL TRADING INTERNATIONAL PRIVATE LIMITED	
30	ITA 487/DEL/2024	2018-19	[A] NEEL INDUSTRIES PVT. LTD. (E-FILLING)	
31	ITA 2232/DEL/2024	2016-17	[A] M.P. MINING AND ENERGY LIMITED	


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CAUSE LIST OF E BENCH FOR 28-JANUARY-2025 (TUESDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	CO 300/DEL/2012	2006-07	[A] SH MAHAGUN REALTORS PVT. LTD.	
2	ITA 3664/DEL/2012	2006-07	[D] SH MAHAGUN REALTORS PVT. LTD.	
3	ITA 5715/DEL/2016	2012-13	[D] M/S. ORIENT INTERNATIONAL	
4	ITA 5719/DEL/2016	2012-13	[A] M/S. ORIENT INTERNATIONAL	
5	ITA 1371/DEL/2020	2013-14	[A] ORIENT INTERNATIONAL	
6	ITA 1372/DEL/2020	2015-16	[A] ORIENT INTERNATIONAL	
7	ITA 405/DEL/2021	2011-12	[A] PRADEEP WIG	
8	ITA 1802/DEL/2020	2014-15	[A] ORIENT INTERNATIONAL	
9	ITA 406/DEL/2021	2012-13	[A] PRADEEP WIG	
10	ITA 407/DEL/2021	2013-14	[A] PRADEEP WIG	
11	ITA 861/DEL/2022	2016-17	[D] ANS STEEL TUBES LTD.	
12	ITA 408/DEL/2021	2014-15	[A] PRADEEP WIG	
13	ITA 2647/DEL/2022	2018-19	[D] ANS STEEL TUBE LTD	
14	ITA 409/DEL/2021	2015-16	[A] PRADEEP WIG	
15	ITA 2648/DEL/2022	2017-18	[D] ANS STEEL TUBES LTD	
16	ITA 410/DEL/2021	2016-17	[A] PRADEEP WIG	
17	ITA 1896/DEL/2023	2017-18	[A] NKG INFRASTRUCTURE LIMITED	
18	ITA 411/DEL/2021	2017-18	[A] PRADEEP WIG	
19	ITA 1966/DEL/2023	2019-20	[A] LITTLE SCHOLARS ACADEMY	
20	ITA 716/DEL/2021	2016-17	[D] PRADEEP WIG	
21	ITA 1971/DEL/2023	2016-17	[A] LITTLE SCHOLARS ACADEMY	
22	ITA 412/DEL/2021	2011-12	[A] NEERA WIG	
23	ITA 1991/DEL/2023	2018-19	[A] MANI KAKKAR	
24	ITA 413/DEL/2021	2012-13	[A] NEERA WIG	
25	ITA 3114/DEL/2023	2018-19	[D] TUMLARE SOFTWARE SERVICES PVT. LTD.	
26	ITA 414/DEL/2021	2013-14	[A] NEERA WIG	
27	ITA 3732/DEL/2023	2014-15	[A] MYSORE FINLEASE PVT LTD.	
28	ITA 415/DEL/2021	2014-15	[A] NEERA WIG	
29	ITA 3831/DEL/2023	2017-18	[A] NARAYAN MUNDHARA	
30	ITA 416/DEL/2021	2015-16	[A] NEERA WIG	
31	ITA 393/DEL/2024	2020-21	[A] MUKESH BHARIJA (E-FILE)	
32	ITA 417/DEL/2021	2016-17	[A] NEERA WIG	
33	ITA 3989/DEL/2024	2014-15	[A] M L KHANNA HUF	
34	ITA 418/DEL/2021	2017-18	[A] NEERA WIG	
35	ITA 3990/DEL/2024	2011-12	[A] M L KHANNA HUF	
36	ITA 715/DEL/2021	2016-17	[D] NEERA WIG	
37	ITA 6659/DEL/2016	2013-14	[D] M/S. LINKWISE MARKETING PVT. LTD.	


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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF E BENCH FOR 29-JANUARY-2025 (WEDNESDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1881/DEL/2020	2011-12	[D] MERILINA FOUNDATION	
2	CO 110/DEL/2022	2011-12	[A] MERILINA FOUNDATION	
3	ITA 666/DEL/2018	2009-10	[A] MANI PRAKASH	
4	ITA 4792/DEL/2019	2013-14	[A] MPG BUSINESS INFORMATION SYSTEM PVT LTD	
5	ITA 6609/DEL/2019	2011-12	[A] NAEM KHAN	
6	ITA 2474/DEL/2022	2015-16	[A] MADHU GOYAL	
7	ITA 837/DEL/2023	2012-13	[A] MALLARD SECURITIES PRIVATE LIMITED	
8	ITA 1713/DEL/2023	2015-16	[D] NIVEDAN FIN-INVEST LEASE LTD.	
9	ITA 2531/DEL/2023	2011-2012	[A] NIRMAL KUMAR GOYAL ((E-FILEING))	
10	ITA 1999/DEL/2022	2019-20	[A] MIDEAST INTEGRATED STEELS LTD.	
11	ITA 3031/DEL/2023	2020-21	[A] MIDEAST INTEGRATED STEELS LTD	
12	ITA 3414/DEL/2023	2020-21	[D] MIDEAST INTEGRATED STEELS LIMITED	
13	CO 90/DEL/2023	2003-04	[A] NEERAJ GUPTA	
14	ITA 4881/DEL/2014	2011-12	[D] M/S. M.Q. STEEL P LTD.	
15	ITA 1249/DEL/2017	2013-14	[A] MR. NIKHIL SAWHNEY	
16	ITA 997/DEL/2021	2003-04	[D] NEERAJ GUPTA	
17	ITA 662/DEL/2022	2015-16	[A] OLYMPUS GLOBAL STOCKS PRIVATE LTD.	
18	ITA 2426/DEL/2022	1992-93	[D] MARAL OVERSEAS LTD	
19	ITA 2427/DEL/2022	2004-05	[D] MARAL OVERSEAS LTD.	
20	ITA 2428/DEL/2022	2006-07	[D] MARAL OVERSEASE LTD.	
21	ITA 3653/DEL/2018	2014-15	[D] MOSER BAER SOLAR SYSTEMS PVT. LTD. (CARRY FORWARD)	


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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF E BENCH FOR 30-JANUARY-2025 (THURSDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6341/DEL/2016	2011-12	[D] M/S. MAHAMAYA EXPORTS PVT. LTD.	
2	ITA 2312/DEL/2019	2014-15	[A] NEHA GLOBAL TRENDS PVT LTD	
3	ITA 2688/DEL/2019	2015-16	[A] MANMOHAN KHEMKA	
4	ITA 112/DEL/2021	2012-13	[D] MLR FOODS PVT LTD	
5	ITA 2651/DEL/2023	2017	[D] NHPC LIMITED	
6	ITA 2652/DEL/2023	2018	[D] NHPC LIMITED	
7	ITA 2880/DEL/2023	2013-14	[A] MAHAGUN (INDIA) PVT LTD	
8	ITA 2881/DEL/2023	2014-15	[A] MAHAGUN (INDIA) PVT. LTD.	
9	ITA 2882/DEL/2023	2015-16	[A] MAHAGUN (INDIA) PVT. LTD	
10	ITA 2883/DEL/2023	2016-17	[A] MAHAGUN (INDIA) PVT LTD	
11	ITA 3008/DEL/2023	2015-16	[D] MAHAGUN INDIA PVT. LTD.	
12	ITA 3036/DEL/2023	2016-17	[D] MAHAGUN INDIA PVT. LTD.	
13	ITA 3323/DEL/2023	2018-19	[A] NIDHI RANI	
14	ITA 3606/DEL/2023	2017-18	[A] VIJAY MEHTA	
15	ITA 3702/DEL/2023	2020-21	[A] NARESH KUMAR	
16	ITA 189/DEL/2024	2017-18	[D] MARBLE CITY INDIA LTD.	
17	ITA 897/DEL/2024	2017-18	[A] METRO STONE CRUSHER PRIVATE LIMITED	
18	ITA 915/DEL/2024	2017-18	[A] M.K. GUPTA AND SONS HUF	
19	ITA 953/DEL/2024	2017	[D] NIVAYA RESOURCES PVT. LTD.	
20	ITA 3150/DEL/2024	2023-24	[A] MAHARISHI DAYA NAND SIKSHA SAMITI	


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CAUSE LIST OF F BENCH FOR 21-JANUARY-2025 (TUESDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1932/DEL/2016	2004-05	[A] M/S. UGS FINANCE PVT. LTD. (R/M)	
2	ITA 1094/DEL/2021	2011-12	[D] SUNJOSS INTERNET PVT LTD	
3	BMA 1/DEL/2023	2018-19	[A] SHIV KUMAR NAYYAR	
4	BMA 2/DEL/2023	2018-19	[A] SHIV KUMAR NAYYAR	
5	BMA 3/DEL/2023	2018-19	[A] NEETU NAYYAR	
6	BMA 4/DEL/2023	2018-19	[A] NEETU NAYYAR	
7	ITA 2872/DEL/2023	2017-18	[D] SHRI VINOD KAHSYAP	
8	ITA 3185/DEL/2023	2018-19	[A] THE SONEPAT CENTRAL CO-OPERATIVE BANK LTD.	
9	CO 67/DEL/2024	2015-16	[A] PC JEWELLER LIMITED	
10	ITA 3536/DEL/2019	2010-11	[D] RATP DEV TRANSDEV INDIA PVT. LTD	
11	ITA 7895/DEL/2018	2010-11	[A] RNAM FINLEASE PVT. LTD.	
12	ITA 7968/DEL/2019	2005-06	[A] RNAM FINLEASE PVT. LTD.	
13	ITA 7969/DEL/2019	2006-07	[A] RNAM FINLEASE PVT. LTD.	
14	ITA 8465/DEL/2019	2016-17	[D] R.P.INFRAVENTURE P.LTD	
15	ITA 65/DEL/2023	2018-19	[A] RAJEEV KUMAR GUPTA	
16	ITA 1961/DEL/2023	2011-12	[D] PRATEEK MADHAN	
17	CO 31/DEL/2024	2016-17	[A] RELIANCE RITU KUMAR PVT. LTD.(EARLIER KNOWN AS RITIKA PVT. LTD.)	
18	CO 37/DEL/2024	2014-15	[A] RELIANCE RITU KUMAR PVT. LTD.(EARLIER KNOWN AS RITIKA PVT. LTD.)	
19	CO 38/DEL/2024	2015-16	[A] RELIANCE RITU KUMAR PVT. LTD.(EARLIER KNOWN AS RITIKA PVT. LTD.)	
20	ITA 2279/DEL/2023	2016-17	[D] RELIANCE RITU KUMAR PVT. LTD.(EARLIER KNOWN AS RITIKA PVT. LTD.) (E FILING)	
21	ITA 2696/DEL/2023	2014-15	[D] RELIANCE RITU KUMAR PVT. LTD.(EARLIER KNOWN AS RITIKA PVT. LTD.) (E FILING)	
22	ITA 2748/DEL/2023	2015-16	[D] RELIANCE RITU KUMAR PVT. LTD.(EARLIER KNOWN AS RITIKA PVT. LTD.) (E FILING)	
23	ITA 2944/DEL/2023	2017-18	[D] RELIANCE RITU KUMAR PVT. LTD.(EARLIER KNOWN AS RITIKA PVT. LTD.)	
24	ITA 3053/DEL/2023	2017-18	[A] RELIANCE RITU KUMAR PVT. LTD. (EARLIER KNOWN AS RITIKA PRIVATE LIMITED) (E FILING)	
25	ITA 128/DEL/2024	2018-19	[D] RELIANCE RITU KUMAR PVT LTD (EARLIER KNOWN AS RITIKA PVT. LTD.) (E FILING)	
26	ITA 231/DEL/2024	2018-19	[A] RELIANCE RITU KUMAR PVT. LTD.,(EARLIERKNOWN AS RITIKA PVT.LTD.,)R	
27	ITA 293/DEL/2024	2018-19	[A] RELIANCE RITU KUMAR PRIVATE LIMITED (EARLIER KNOWN AS RITIKA PRIVATE LIMITED) (E FILING)	
28	ITA 294/DEL/2024	2019-20	[A] RELIANCE RITU KUMAR PRIVATE LIMITED (EARLIER KNOWN AS RITIKA PRIVATE LIMITED)	
29	ITA 448/DEL/2024	2021-2022	[A] PPK NEWSCLICK STUDIO PVT LTD (E FLING)	
30	ITA 2057/DEL/2024	2016-17	[A] RAVINDRA NATH MISHRA	
31	ITA 2581/DEL/2024	2015-16	[D] PC JEWELLER LIMITED (E FILING)	
32	ITA 4063/DEL/2024	2018-19	[A] RAJESH KUMAR GUPTA	
33	ITA 4080/DEL/2024	2011-12	[A] RAJ KUMAR	
34	ITA 4094/DEL/2024	2021-22	[D] REETA GOEL	
35	ITA 4131/DEL/2024	2017-18	[A] RAJEEV RANJAN	
36	ITA 4138/DEL/2024	2018-19	[A] RAMAYNA ISPAT PRIVATE LIMITED	


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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF F BENCH FOR 22-JANUARY-2025 (WEDNESDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6192/DEL/2014	2009-10	[D] M/S. PRAGATI POWER CORPORATION LTD. (R/M)	
2	ITA 3163/DEL/2019	2014-15	[A] DEV BHUMI DOLD CHAIN PVT. LTD	
3	ITA 1843/DEL/2019	2011-12	[A] PERNIA MOIN QUERSHI	
4	ITA 3626/DEL/2019	2012-13	[A] PERNIA MOIN QUERSHI	
5	ITA 3627/DEL/2019	2013-14	[A] PERNIA MOIN QUERSHI	
6	ITA 3628/DEL/2019	2014-15	[A] PERNIA MOIN QUERSHI	
7	ITA 4166/DEL/2019	2013-14	[D] PERNIA MOIN QUERSHI	
8	ITA 674/DEL/2023	2016-17	[A] RAJESH KARSANBHAI PATEL	
9	ITA 2021/DEL/2023	2016-17	[A] REENA MITTAL	
10	ITA 1837/DEL/2024	2017-18	[A] PRAMOD AGARWAL HUF (E FILING)	
11	ITA 1739/DEL/2024	2021-22	[D] PREM SAPRA (E FILING)	
12	ITA 3118/DEL/2024	2013-14	[A] URMILA YADAV	
13	ITA 2113/DEL/2024	2017	[D] RITU CANSAL	
14	ITA 2150/DEL/2024	2018-19	[D] RAMPAL SINGH (E FILING)	
15	ITA 2710/DEL/2024	2018-19	[A] RENEW WIND ENERGY (BUDH 3) PRIVATE LIMITED (E FILING)	
16	ITA 4141/DEL/2024	2015-2016	[A] RAJBIR SINGH	
17	ITA 4147/DEL/2024	2018-19	[D] RAMAYNA ISPAT PVT. LTD.	
18	ITA 4146/DEL/2024	2018-19	[D] RELIGARE HOUSING DEVELOPMENT FINANCE CORPORATION LTD.	
19	ITA 4156/DEL/2024	2018-19	[A] POTENT FOODS PRIVATE LIMITED	
20	ITA 4157/DEL/2024	2018-19	[A] POTENT FOODS PRIVATE LIMITED	
21	ITA 4151/DEL/2024	2022-23	[D] RAVI INTEGRATED LOGISTICS (INDIA) PVT. LTD.	
22	ITA 582/DEL/2024	2016-17	[D] TECHNO TREXIM INDIA PVT. LTD.	
23	ITA 468/DEL/2024	2016-17	[A] TECHNO TREXIM (INDIA) PRIVATE LIMITED	
24	ITA 918/DEL/2024	2011-12	[A] SH.RAKESH (E FILING)	


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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF F BENCH FOR 23-JANUARY-2025 (THURSDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1769/DEL/2022	2012-13	[D] RAJ BALA GARG	
2	ITA 1743/DEL/2023	2014-15	[A] RAHUL GOEL	
3	ITA 2155/DEL/2023	2011-12	[A] PUNEET SETH	
4	ITA 2561/DEL/2023	2015-16	[A] VIJAY SINGH CHAUHAN	
5	ITA 377/DEL/2024	2017-18	[D] ANUP JAIN	
6	ITA 697/DEL/2024	2012-13	[A] PAWAN SOLANKI	
7	ITA 1386/DEL/2024	2016-17	[A] PREMRAJ SINGH (E FILING)	
8	ITA 1822/DEL/2024	2013-14	[A] RAGHAV BAHL (E FILING)	
9	ITA 1823/DEL/2024	2014-15	[A] RAGHAV BAHL	
10	ITA 1824/DEL/2024	2015-16	[A] RAGHAV BAHL	
11	ITA 1825/DEL/2024	2016-17	[A] RAGHAV BAHL	
12	ITA 1826/DEL/2024	2017-18	[A] RAGHAV BAHL	
13	ITA 1827/DEL/2024	2019-20	[A] RAGHAV BAHL	
14	ITA 1835/DEL/2024	2018-19	[A] RAGHAV BAHL	
15	ITA 1830/DEL/2024	2015-16	[A] RITU KAPUR	
16	ITA 1828/DEL/2024	2013-14	[A] RITU KAPUR (E FILING)	
17	ITA 1829/DEL/2024	2014-15	[A] RITU KAPUR	
18	ITA 1833/DEL/2024	2018-19	[A] RITU KAPUR	
19	ITA 1831/DEL/2024	2016-17	[A] RITU KAPUR	
20	ITA 1832/DEL/2024	2017-18	[A] RITU KAPUR	
21	ITA 1834/DEL/2024	2019-20	[A] RITU KAPUR (E FILING)	
22	ITA 3115/DEL/2024	2021-22	[A] ROBERT GODINHO	
23	ITA 2807/DEL/2024	2017-18	[D] RAJ KUMARS SHREE NATH DIAMONDS PRIVATE LIMITED (E FILING)	
24	ITA 3098/DEL/2024	2017-18	[A] R.C.ENERGY METERING PVT. LTD.	
25	ITA 3109/DEL/2024	2013-14	[D] MS PVR LTD	
26	ITA 3110/DEL/2024	2014-15	[D] MS PVR	
27	ITA 3111/DEL/2024	2015-16	[D] MS PVR LIMITED	
28	ITA 3234/DEL/2024	2018-19	[A] PURPLE PANDA FASHIONS LIMITED	
29	ITA 3477/DEL/2024	2018-19	[D] RAJENDER (EFLING)	
30	ITA 3238/DEL/2024	2012-13	[A] RAJ KUMAR (EFILING)	
31	ITA 3241/DEL/2024	2012-13	[A] PAWAN (EFILING)	
32	ITA 3437/DEL/2024	2012-13	[D] RAVINDER NATH GOEL (E FLING)	
33	ITA 4230/DEL/2024	2014-15	[A] RAHUL GUPTA	
34	ITA 4164/DEL/2024	2015-16	[A] PRAVEEN KURELE	
35	ITA 4170/DEL/2024	2018-19	[A] FINDMYPROPERTY PRIVATE LIMITED	
36	ITA 4188/DEL/2024	2015-16	[D] PANKAJ ENTERPRISES PVT. LTD.	
37	ITA 4211/DEL/2024	2017-18	[D] PURE DEPARTMENTAL STORE PVT. LTD.	
38	ITA 2223/DEL/2024	2018-19	[A] ZENITH PORTFOLIO AND INSURANCE ADVISORS (P) LTD	
39	ITA 2222/DEL/2024	2017-18	[A] ZENITH PORTFOLIO AND INSURANCE ADVISORS (P) LTD	
40	ITA 2221/DEL/2024	2016-17	[A] ZENITH PORTFOLIO AND INSURANCE ADVISORS (P) LTD	
41	ITA 2012/DEL/2024	2017-18	[D] URBAINIA SPACES PVT. LTD.	

CAUSE LIST OF F BENCH FOR 23-JANUARY-2025 (THURSDAY)

S.	Appeal Number	Assmt. Year	Assessee Name	Remarks
42	ITA 1955/DEL/2024	2018-2019	[A] THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED	
43	ITA 53/DEL/2024	2020-21	[A] BINDU	


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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF F BENCH FOR 27-JANUARY-2025 (MONDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3788/DEL/2014	2010-11	[D] SH. VIPIN KAPUR	
2	ITA 2595/DEL/2018	2014-15	[A] PAMELA BHARDWAJ	
3	ITA 4485/DEL/2019	2010-11	[A] RATORI MAA TRADING P.LTD	
4	ITA 4914/DEL/2019	2015-16	[A] RAJ KUMAR NARANG	
5	ITA 5113/DEL/2019	2010-11	[A] ISHWAR DAYAL (L/H OF PRASHADI SINGH)	
6	CO 10/DEL/2020	2001-02	[A] PRECISION AGENCIES PVT. LTD.	
7	ITA 9038/DEL/2019	2000-01	[A] PRECISION AGENCIES PVT. LTD.	
8	ITA 9039/DEL/2019	2001-02	[A] PRECISION AGENCIES PVT. LTD.	
9	ITA 9040/DEL/2019	2002-03	[A] PRECISION AGENCIES PVT. LTD.	
10	ITA 9274/DEL/2019	2001-02	[D] PRECISION AGENCIES PVT. LTD.	
11	ITA 2192/DEL/2023	2009-10	[D] PRANAV GUPTA, LEGAL HEIR OF LATE SH. VIJAY KUMAR GUPTA (E FILING)	
12	ITA 2456/DEL/2023	2011-12	[D] RAVINDRA SINGH (E FILING)	
13	ITA 2457/DEL/2023	2012-13	[D] RAVINDRA SINGH	
14	ITA 2458/DEL/2023	2013-14	[D] RAVINDRA SINGH	
15	ITA 2459/DEL/2023	2014-15	[D] RAVINDRA SINGH	
16	ITA 806/DEL/2024	2015-16	[A] RAJIV MITTAL (E FLING)	
17	ITA 1933/DEL/2024	2017-18	[A] PRADEEP TYAGI HUF (E FILING)	
18	ITA 4078/DEL/2024	2013-14	[A] TRS CORPORATE SOLUTIONS LIMITED	
19	ITA 4249/DEL/2024	2020-21	[A] PRAYAS EXPORTS PVT. LTD.	
20	ITA 4258/DEL/2024	2021-22	[A] SMT. REETA GOEL	
21	ITA 4267/DEL/2024	2016-17	[A] REAL VALUE FOODS PRIVATE LIMITED	
22	ITA 4268/DEL/2024	2017-18	[A] REAL VALUE FOODS PRIVATE LIMITED	
23	ITA 4269/DEL/2024	2018-19	[A] REAL VALUE FOODS PRIVATE LIMITED	
24	ITA 4270/DEL/2024	2019-20	[A] REAL VALUE FOODS PRIVATE LIMITED	
25	ITA 127/DEL/2024	2018-19	[A] BHUPENDRA SHARMA HUF	
26	ITA 1215/DEL/2024	2012-13	[A] VARUN GUPTA	
27	ITA 3165/DEL/2024	2021-22	[D] USHA ARORA	
28	ITA 3191/DEL/2024	2016-17	[A] TULIKA PADIA	
29	ITA 3293/DEL/2024	2017-18	[A] TUFEL	
30	ITA 4496/DEL/2024	2012-13	[A] ZTA INFRATECH PVT LTD	
31	ITA 4497/DEL/2024	2013-14	[A] ZTA INFRATECH PVT LTD	
32	ITA 4507/DEL/2024	2010-11	[A] THE NEW VIKASH CO-OP. HOUSE BUILDING SOCIETY LTD.	
33	ITA 4521/DEL/2024	2012-13	[D] VISIONARY INFRAPROJECTS PRIVATE LIMITE	


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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF F BENCH FOR 28-JANUARY-2025 (TUESDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3633/DEL/2017	2006-2007	[D] M/S PATRONAGE WELFARE & EDUCATIONAL SOCIETY	
2	ITA 4493/DEL/2017	2006-07	[D] PATRONAGE WELFARE & EDUCATIONAL SOCIETY	
3	ITA 8317/DEL/2018	2010-11	[D] PASCON NETWORKING P.LTD	
4	ITA 499/DEL/2019	2010-11	[A] PASCON NETWORKING PVT. LTD.	
5	ITA 2157/DEL/2019	2012-13	[A] RAJESH KUMAR	
6	ITA 1579/DEL/2020	2012-12	[A] PAWAN AGARWAL	
7	ITA 1948/DEL/2020	2012-13	[A] PRAYOG (INDIA) PVT LTD	
8	ITA 1057/DEL/2023	2012-13	[A] PARV BANSAL L/H OF LATE SH. ANIL KUMAR BANSAL	
9	ITA 1739/DEL/2023	2012-13	[D] PARV BANSAL AS L/H OF LATE ANIL KUMAR BANSAL	
10	ITA 37/DEL/2024	2014-15	[D] RAJENDRA KUMAR (E FILING)	
11	ITA 3919/DEL/2023	2015-16	[A] URJAA METALICS PVT. LTD. (EARLIER KNOWN AS ACCIL AUTO STEELS PVT. LTD.)	
12	ITA 3920/DEL/2023	2016-17	[A] URJAA METALICS PVT. LTD. (EARLIER KNOWN AS ACCIL AUTO STEELS PVT. LTD.)	
13	ITA 346/DEL/2024	2016-17	[D] URJAA METALICS PVT LTD EARLIER KNOWN AS ACCIL AUTO STEELS (P) LTD	
14	ITA 347/DEL/2024	2015-16	[D] URJAA METALICS PVT LTD EARLIER KNOWN AS ACCIL AUTO STEELS (P) LTD	
15	ITA 2030/DEL/2024	2017-18	[A] RG TECHNOLOGIS PRIVATE LIMITED (E FILING)	
16	ITA 2598/DEL/2024	2011-12	[A] PANCHAMRIT REAL ESTATES PRIVATE LIMITED	
17	ITA 2599/DEL/2024	2011-12	[A] PANCHAMRIT REAL ESTATES PRIVATE LIMITED	
18	ITA 2600/DEL/2024	2017-18	[A] PANCHAMRIT REAL ESTATES PRIVATE LIMITED	
19	ITA 2654/DEL/2024	2012-13	[A] PANCHAMRIT REAL ESTATES PRIVATE LIMITED	
20	ITA 2655/DEL/2024	2012-13	[A] PANCHAMRIT REAL ESTATES PRIVATE LIMITED	
21	ITA 3469/DEL/2024	2017-18	[A] PHOOLA RANI CHADHA (E FLING)	
22	ITA 3480/DEL/2024	2017-18	[D] PHOOLA RANI CHADHA (EFLING)	
23	ITA 3510/DEL/2024	2017-18	[D] RELIGARE HOUSING DEVELOPMENT FINANCE CORPORATION LTD. (EFLING)	


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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF F BENCH FOR 29-JANUARY-2025 (WEDNESDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 644/DEL/2020	2014-15	[D] CARISSA INVESTMENT PVT LTD.	
2	ITA 2287/DEL/2019	2009-10	[A] PRAKASH CHAND GUPTA	
3	CO 155/DEL/2022	2012-13	[A] RAJAN SHARMA	
4	CO 156/DEL/2022	2013-14	[A] RAJAN SHARMA	
5	CO 157/DEL/2022	2014-15	[A] RAJAN SHARMA	
6	CO 158/DEL/2022	2015-16	[A] RAJAN SHARMA	
7	CO 166/DEL/2022	2017-18	[A] RAJAN SHARMA	
8	ITA 2117/DEL/2022	2012-13	[D] RAJAN SHARMA	
9	ITA 2118/DEL/2022	2013-14	[D] RAJAN SHARMA	
10	ITA 2119/DEL/2022	2014-15	[D] RAJAN SHARMA	
11	ITA 2120/DEL/2022	2015-16	[D] RAJAN SHARMA	
12	ITA 2441/DEL/2022	2017-18	[D] RAJAN SHARMA	
13	ITA 243/DEL/2023	2015-16	[A] PASWARA IMPEX LTD	
14	ITA 2133/DEL/2023	2018-19	[A] RAM NARAYAN BAJAJ	
15	ITA 1238/DEL/2024	2021-22	[A] REENA MITTAL	
16	ITA 1240/DEL/2024	2021-22	[A] PREETI GOYAL	
17	ITA 1597/DEL/2024	2016-17	[A] RAMAN CHAWLA (E FILING)	
18	ITA 2480/DEL/2023	2017-18	[D] ROHIT BAL DESIGNS PVT. LTD. (E FILING)	
19	ITA 1811/DEL/2024	2016-17	[A] ROHIT BAL DESIGN PVT. LTD.	
20	ITA 1812/DEL/2024	2017-18	[A] ROHIT BAL DESIGN PVT. LTD.	
21	ITA 1813/DEL/2024	2015-16	[A] ROHIT BAL	
22	ITA 1814/DEL/2024	2016-17	[A] ROHIT BAL	
23	ITA 1815/DEL/2024	2018-19	[A] ROHIT BAL	
24	ITA 1816/DEL/2024	2019-20	[A] ROHIT BAL	
25	ITA 1999/DEL/2024	2017-18	[A] PHOOLWATI DEVI	
26	ITA 3163/DEL/2024	2016-17	[A] REGISTRATION OFFICER (EFILING)	
27	ITA 3181/DEL/2024	2015-16	[A] PRAVEEN KUMAR BANSAL (EFILING)	
28	ITA 3204/DEL/2024	2007-08	[A] RALSON CARBON BLACK LIMITED (EFILING)	
29	ITA 3208/DEL/2024	2019-20	[A] RAMESH KUMAR	


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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF F BENCH FOR 30-JANUARY-2025 (THURSDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	CO 180/DEL/2018	2012-13	[A] RASHMI RAJIV MEHTA	
2	ITA 4400/DEL/2018	2012-13	[D] RASHMI RAJIV MEHTA	
3	ITA 910/DEL/2019	2015-16	[A] VIPIN JAIN & SONS HUF	
4	ITA 3295/DEL/2019	2010-11	[A] RAMESH KUMAR	
5	ITA 8304/DEL/2019	2011-12	[A] RAGHAV TECHNOLOGY P.LTD	
6	ITA 1165/DEL/2020	2009-10	[D] RAGHBIR SINGH	
7	ITA 461/DEL/2022	2013-14	[A] PUNEET CHOPRA	
8	ITA 1699/DEL/2022	2018-19	[A] ATOTECH INDIA PVT LTD	
9	ITA 2671/DEL/2022	2017-18	[D] PRADEEP PATIL	
10	ITA 2893/DEL/2023	2017-18	[A] VIKAS JAIN	
11	ITA 3589/DEL/2023	2017-18	[A] RAJESH KUMAR RAWAT (E FILING)	
12	ITA 450/DEL/2024	2018-19	[A] VIVEK VISWANATHAN	
13	ITA 940/DEL/2024	2017-18	[D] YPA RESTAURANT PRIVATE LIMITED	
14	ITA 1414/DEL/2024	2017-18	[A] UMESH KUMAR	
15	ITA 2094/DEL/2024	2017-18	[A] VIMALARJUN TRUST	
16	ITA 2488/DEL/2024	2006-07	[A] YAMUNA EXPRESSWAY INDUSTRIAL DEVELOPMENT AUTHORITY	
17	ITA 2489/DEL/2024	2006-07	[A] YAMUNA EXPRESSWAY INDUSTRIAL DEVELOPMENT AUTHORITY	
18	ITA 939/DEL/2024	2021-22	[A] PANKAJ SHARMA	
19	ITA 2703/DEL/2024	2015-16	[D] PVR INOX LIMITED	
20	ITA 2725/DEL/2024	2015-16	[A] PVR INOX LIMITED (E FILING)	
21	ITA 3255/DEL/2024	2019-20	[A] RAMESH KESHERWANI	
22	ITA 3256/DEL/2024	2019-20	[A] RAMESH KESHERWANI	
23	ITA 3266/DEL/2024	2018-19	[D] RIMPI CHAWLA	
24	ITA 3292/DEL/2024	2017-18	[A] RAO MOHAR SINGH EDUCATIONAL SOCIETY	
25	ITA 3387/DEL/2024	2017-18	[D] RICH FOOD CORPORATION	
26	ITA 3459/DEL/2024	2017-18	[A] PARVEEN KUMAR	


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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF G BENCH FOR 27-JANUARY-2025 (MONDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1588/DEL/2019	2013-14	[A] STHAPNA PROPERTIES P.LTD	
2	ITA 780/DEL/2020	2009-10	[A] SPECTRIS TECHNOLOGIES PVT. LTD.	
3	ITA 2661/DEL/2022	2018-19	[D] SMC FOODS LTD	
4	ITA 2764/DEL/2022	2012-13	[A] SHALIMAR CROP LTD.	
5	ITA 2765/DEL/2022	2013-14	[A] SHALIMAR CORP LTD.	
6	ITA 2766/DEL/2022	2014-15	[A] SHALIMAR CORP LTD.	
7	ITA 2767/DEL/2022	2015-16	[A] SHALIMAR CORP LTD.	
8	ITA 2768/DEL/2022	2016-17	[A] SHALIMAR CORP LTD	
9	ITA 2769/DEL/2022	2017-18	[A] SHALIMAR CORP LTD	
10	ITA 2853/DEL/2022	2013-14	[D] SHALIMAR CORP. LTD.	
11	ITA 2854/DEL/2022	2015-16	[D] SHALIMAR CORP. LTD.	
12	ITA 3068/DEL/2022	2017-18	[D] SHALIMAR CORP. LTD	
13	ITA 183/DEL/2023	2015-16	[D] SNAPDEAL LTD.	
14	ITA 2360/DEL/2023	2011-12	[A] SHALIMAR CORP LIMITED (E-FILE)	
15	ITA 2502/DEL/2023	2011-12	[D] SHALIMAR CORP. LIMITED ((E-FILE))	
16	ITA 3013/DEL/2023	2019-2020	[A] SUSHIL GOEL (E FILE)	
17	ITA 3014/DEL/2023	2020-2021	[A] SUSHIL GOEL (E FILE)	
18	ITA 3488/DEL/2023	2019-20	[D] SUSHIL GOEL (E-FILE)	
19	ITA 3490/DEL/2023	2020-21	[D] SUSHIL GOEL (E-FILE)	
20	ITA 1378/DEL/2024	2011-12	[A] SANJAY JAIN (E-FILE)	
21	ITA 1379/DEL/2024	2012-13	[A] SANJAY JAIN (E-FILE)	
22	ITA 1380/DEL/2024	2013-14	[A] SANJAY JAIN (E-FILE)	
23	ITA 1381/DEL/2024	2014-15	[A] SANJAY JAIN (E-FILE)	
24	ITA 1382/DEL/2024	2015-16	[A] SANJAY JAIN (E-FILE)	
25	ITA 1383/DEL/2024	2016-17	[A] SANJAY JAIN (E-FILE)	
26	ITA 1384/DEL/2024	2017-18	[A] SANJAY JAIN (E-FILE)	
27	ITA 4079/DEL/2024	2017-18	[A] SANJAY SODHI	
28	ITA 4081/DEL/2024	2023-24	[A] SIDHE PETROCHEMICALS P LTD	
29	ITA 4102/DEL/2024	2015-16	[A] SHANKARRAJ IMPEX PVT. LTD	
30	ITA 4103/DEL/2024	2016-17	[A] SHANKARRAJ IMPEX PVT. LTD	
31	ITA 4104/DEL/2024	2017-18	[A] SHANKERRAJ IMPEX PVT. LTD	
32	ITA 4105/DEL/2024	2018-19	[A] SHANKARRAJ IMPEX PVT. LTD.	


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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF G BENCH FOR 28-JANUARY-2025 (TUESDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2724/DEL/2016	2011-12	[A] M/S. ADMIRAL FINSTOCK PVT. LTD.	
2	ITA 4877/DEL/2017	2013-14	[D] VGRM INFRASTRUCTURE & AMUSEMENT P.LTD	
3	ITA 5549/DEL/2017	2014-15	[D] VGRM INFRASTRUCTURE & AMUSEMENT P.LTD	
4	ITA 5550/DEL/2017	2014-15	[D] R.V.BUILDTECH & AMUSEMENT P.LTD	
5	ITA 1602/DEL/2023	2016-17	[A] SANDHYA SHARMA	
6	ITA 1603/DEL/2023	2017-18	[A] SANDHYA SHARMA	
7	ITA 2380/DEL/2023	2012-13	[A] STAR AGRO FARMS (E FILE)	
8	ITA 3788/DEL/2023	2019-20	[A] SUBHASH YADAV (E FILE)	
9	ITA 1436/DEL/2024	2017-18	[A] SHINING SUN TRADEXIM LLO (E FILE)	
10	ITA 1452/DEL/2024	2017-18	[D] SAHIL JAIN (E FILE)	
11	ITA 1454/DEL/2024	2021-22	[A] SITA GUPTA	
12	ITA 4107/DEL/2024	2020-21	[A] SANTRA	
13	ITA 4110/DEL/2024	2013-14	[A] SURESH CHAND	
14	ITA 4123/DEL/2024	2015-16	[D] SHRIRAM PISTONS RINGS LTD	
15	ITA 4150/DEL/2024	2020-21	[D] SHRIRAM PISTONS AND RINGS LTD	
16	ITA 4128/DEL/2024	2016-17	[A] SACHIN KHARKIA	


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CAUSE LIST OF G BENCH FOR 29-JANUARY-2025 (WEDNESDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 842/DEL/2012	2008-09	[D] SH. SUMAN KISHORE (OLD APPEAL TOP PRIORITY)	
2	ITA 1434/DEL/2012	2008-09	[A] SUMAN KISHORE (OLD APPEAL TOP PRIORITY)	
3	ITA 2847/DEL/2017	2007-08	[D] M/S. STONEWELL DEVELOPERS PVT. LTD.	
4	ITA 794/DEL/2021	2016-17	[A] SARENS HEAVY LIFT INDIA PRIVATE LIMITED	
5	ITA 3165/DEL/2023	2011-12	[A] SHAGUN JEWELLERS (P) LTD	
6	ITA 3166/DEL/2023	2009-10	[A] SHAGUN JEWELLERS (P) LTD	
7	ITA 3167/DEL/2023	2012-13	[A] SHAGUN JEWELLERS (P) LTD	
8	ITA 3168/DEL/2023	2017-18	[A] SHAGUN JEWELLERS (P) LTD	
9	ITA 367/DEL/2024	2013-14	[D] SUNDER SINGH (E-FILE)	
10	ITA 368/DEL/2024	2014-15	[D] SUNDER SINGH (E-FILE)	
11	ITA 369/DEL/2024	2015-16	[D] SUNDER SINGH (E-FILE)	
12	ITA 376/DEL/2024	2016-17	[D] SUNDER SINGH (E-FILE)	
13	ITA 1534/DEL/2024	2015-16	[D] SANTOSH HOSPITALS PRIVATE LIMITED (E FILE)	
14	ITA 1579/DEL/2024	2023-24	[A] SHREE MADHAV CHETNA (E FILE)	
15	ITA 1593/DEL/2024	2018-19	[A] SURAJ NARANG HUF	
16	ITA 1615/DEL/2024	2017-18	[A] SOLUTREAN BUILDING TECHNOLOGIES PVT LTD	
17	ITA 2052/DEL/2024	2016-17	[D] SOLUTREAN BUILDING TECHNOLOGIES PVT. LTD. (E FILE)	
18	ITA 2053/DEL/2024	2017-18	[D] SOLUTREAN BUILDING TECHNOLOGIES PVT. LTD. (E FILE)	
19	ITA 2054/DEL/2024	2018-19	[D] SOLUTREAN BUILDING TECHNOLOGIES PVT. LTD. (E FILE)	
20	ITA 2135/DEL/2024	2017-18	[A] SHASHI KUMAR MEHTA	
21	ITA 3144/DEL/2024	2015-16	[A] SAURABH LAL	
22	ITA 3185/DEL/2024	2016-17	[D] SATVINDER KAUR (E FILE)	
23	ITA 3385/DEL/2024	2014-15	[A] STEEL SCAFF INDIA PRIVATE LIMITED (E FILE)	
24	ITA 3386/DEL/2024	2015-16	[A] STEEL SCAFF INDIA PRIVATE LIMITED (E FILE)	
25	ITA 3729/DEL/2024	2013-14	[A] SHANTI DEVI JAIN MEMORIAL TRUST (E FILE)	
26	ITA 4193/DEL/2024	2017-18	[A] SUMIT GUPTA	
27	ITA 4216/DEL/2024	2018-19	[A] SECRETARY, SAHKARI GANNA VIKAS SAMITI LIMITED	
28	ITA 4217/DEL/2024	2018-19	[A] SAHKARI GANNA VIKAS SAMITI LIMITED	
29	ITA 4218/DEL/2024	2017-18	[A] SAHKARI GANNA VIKAS SAMITI LIMITED	
30	ITA 4219/DEL/2024	2017-18	[A] SAHKARI GANNA VIKAS SAMITI LIMITED	


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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF G BENCH FOR 30-JANUARY-2025 (THURSDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6519/DEL/2018	2014-15	[A] SMS SPML JV	
2	ITA 6596/DEL/2018	2014-15	[A] UNIPRODUCTS (INDIA) LTD.	
3	ITA 380/DEL/2022	2012-13	[A] TERVEENI SINGH	
4	ITA 381/DEL/2022	2013-14	[A] TERVEENI SINGH	
5	ITA 382/DEL/2022	2014-15	[A] TERVEENI SINGH	
6	ITA 383/DEL/2022	2017-18	[A] TERVEENI SINGH	
7	ITA 384/DEL/2022	2018-19	[A] TERVEENI SINGH	
8	ITA 34/DEL/2023	2021-22	[A] SHIV SHAKTI CONSTRUCTIONS	
9	ITA 578/DEL/2023	2021-22	[D] SHIV SHAKTI CONSTRUCTIONS	
10	ITA 1635/DEL/2024	2021-22	[A] ST. JOSEPH CAPUCHIN SERVICE SOCIETY	
11	ITA 1650/DEL/2024	2017-18	[A] SANJAY BHASKAR (E FILE)	
12	ITA 1653/DEL/2024	2018-19	[A] SANJAY BHASKAR (E FILE)	
13	ITA 1654/DEL/2024	2019-20	[A] SANJAY BHASKAR (E FILE)	
14	ITA 1655/DEL/2024	2020-21	[A] SANJAY BHASKAR (E FILE)	
15	ITA 3257/DEL/2024	2017-18	[A] SHREEM RESTAURANTS & BEVERAGES PRIVATE LIMITED	
16	ITA 3259/DEL/2024	2017-18	[A] SANJAY KUMAR	
17	ITA 3346/DEL/2024	2017-18	[A] SURAJ PAL	
18	ITA 4220/DEL/2024	2013-2014	[A] SHSHANK VARSHNEY	
19	ITA 4223/DEL/2024	2017-18	[D] SHRIRAM PISTONS RINGS LTD	
20	ITA 4232/DEL/2024	2018-19	[D] SHRI LAKSHMI METAL UDYOG LIMITED	
21	ITA 4234/DEL/2024	2013-14	[A] SAHDEV GUPTA	
22	ITA 4235/DEL/2024	2017-18	[D] SHRI LAKSHMI METAL UDYOG LIMITED	


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CAUSE LIST OF I BENCH FOR 20-JANUARY-2025 (MONDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 462/DEL/2022	2017-18	[A] TUPPERWARE INDIA PRIVATE LIMITED (S/G)	
2	ITA 2409/DEL/2022	2018-19	[A] TUPPERWARE INDIA PRIVATE LIMITED (S/G)	
3	ITA 4181/DEL/2024	2020-21	[A] AMWAY INDIA ENTERPRISES PRIVATE LIMITED (S/G)	
4	ITA 390/DEL/2017	2012-13	[A] LIUGONG INDIA PVT. LTD.	
5	ITA 2661/DEL/2017	2011-12	[A] MAKEMYTRIP (INDIA) PVT. LTD.	
6	ITA 2280/DEL/2022	2018-19	[A] GAIL INDIA LTD	
7	ITA 2282/DEL/2022	2018-19	[A] MEDIFORCE HEALTHCARE PVT LTD	
8	ITA 3684/DEL/2024	2020-21	[A] AGILENT TECHNOLOGIES (INTERNATIONAL) PRIVATE LIMITED	
9	ITA 3780/DEL/2024	2020-21	[A] VEOLIA WATER TECHNOLOGIES AND SOLUTIONS (INDIA) P LTD (E-FILE)	

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CAUSE LIST OF I BENCH FOR 21-JANUARY-2025 (TUESDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3929/DEL/2024	AY 2020-21	[A] MUFG BANK, LTD. (S/G (E-FILE))	
2	ITA 3960/DEL/2024	2020-21	[A] PHINIA DELPHI INDIA PRIVATE LIMITED (S/G)	
3	ITA 3869/DEL/2010	2006-07	[A] GEMALTO DIGITAL SECURITY LTD. (OLD APPEAL/ TOP PRIORITY)	
4	ITA 4071/DEL/2011	2007-08	[A] GEMALTO DIGITAL SECURITY LTD. (NOW KNOWN AS GEMALTO DIGITAL SECURITY PVT. LTD.)	
5	ITA 3195/DEL/2017	2003-04	[A] M/S GEODIS OVERSEAS PVT. LTD.	
6	ITA 3196/DEL/2017	2004-05	[A] M/S GEODIS OVERSEAS PVT. LTD.	
7	ITA 5983/DEL/2017	2012-13	[D] JUBILANT LIFE SCIENCES LIMITED	
8	ITA 6260/DEL/2017	2012-13	[A] JUBILANT LIFE SCINECES LTD.	
9	ITA 1149/DEL/2018	2013-14	[A] ELCA COSMETICS PVT. LTD.	
10	ITA 598/DEL/2019	2014-15	[A] SICPA INDIA PVT. LTD.	
11	ITA 8456/DEL/2019	2015-16	[A] SICPA INDIA PRIVATE LIMITED	


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CAUSE LIST OF I BENCH FOR 22-JANUARY-2025 (WEDNESDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	SA 332/DEL/2024	2020-21	[A] GIESECKE & DEVRIENT MS INDIA PVT. LTD.	
2	ITA 3860/DEL/2024	2020-21	[A] GIESECKE & DEVRIENT MS INDIA PVT. LTD.	
3	ITA 5388/DEL/2024	2021-22	[A] GIESECKE & DEVRIENT MS INDIA PVT LTD. (S/G)	
4	ITA 549/DEL/2023	2019-20	[A] MICROSOFT CORPORATION (INDIA) P.LTD (S/G)	
5	ITA 3786/DEL/2024	2020-21	[A] MARUTI SUZUKI INDIA LIMITED (S/G)	
6	ITA 3944/DEL/2024	2020-21	[A] BRAVURA SOLUTIONS INDIA LLP (S/G)	
7	ITA 5321/DEL/2018	2008-09	[A] CADENCE DESIGNS SYSTEMS (INDIA) PVT. LTD.	
8	ITA 226/DEL/2019	2007-08	[D] CADENCE DESIGNS SYSTEMS INDIA PVT. LTD.	
9	CO 59/DEL/2021	2007-08	[A] CADENCE DESIGNS SYSTEMS INDIA PVT. LTD.	
10	ITA 6775/DEL/2013	2007-08	[A] M/S. EXXONMOBIL GAS (INDIA) PVT. LTD.	
11	ITA 6367/DEL/2018	2008-09	[D] EXXON MOBILE GAS (INDIA) P.LTD	
12	ITA 6555/DEL/2018	2008-09	[A] EXXON MOBILE GAS (INDIA) P.LTD	
13	ITA 422/DEL/2021	2016-17	[A] EVALUESERVE.COM PVT. LTD.	


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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF I BENCH FOR 23-JANUARY-2025 (THURSDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	SA 465/DEL/2024	2021-22	[A] PEPSICO INDIA HOLDINGS PRIVATE LIMITED	
2	ITA 5301/DEL/2024	2021-22	[A] PEPSICO INDIA HOLDINGS PRIVATE LIMITED	
3	ITA 3959/DEL/2024	2020-21	[A] PERFETTI VAN MELLE INDIA PVT. LTD (S/G)	
4	ITA 3446/DEL/2024	2020-21	[A] FUJIFILM INDIA PRIVATE LIMITED ((E-FILE) E/H)	
5	ITA 6557/DEL/2018	2012-13	[A] EXXON MOBILE LUBRICANTS P.LTD	
6	ITA 6556/DEL/2018	2009-10	[A] EXXON MOBILE LUBRICANTS P.LTD	
7	ITA 6368/DEL/2018	2012-13	[D] EXXON MOBILE LUBRICANTS P.LTD	
8	ITA 6366/DEL/2018	2009-10	[D] EXXON MOBILE LUBRICANTS P.LTD	
9	ITA 57/DEL/2016	2008-09	[D] M/S EXXON MOBI LUBRICANTS PVT. LTD.	
10	ITA 74/DEL/2016	2007-08	[A] M/S EXXON MOBIL LUBRICANTS PVT. LTD.	
11	ITA 75/DEL/2016	2008-09	[A] M/S EXXON MOBIL LUBRICANTS PVT. LTD.	
12	ITA 56/DEL/2016	2007-08	[D] M/S EXXON MOBI LUBRICANTS PVT. LTD.	
13	ITA 1654/DEL/2016	2011-12	[A] EXXONMOBIL LUBRICANTS PVT. LTD.	
14	ITA 2155/DEL/2018	2011-12	[A] NUSSLI SWITZERLAND LTD.	
15	ITA 7246/DEL/2018	2013-14	[A] NEEL METAL PRODUCTS LTD.	
16	ITA 7318/DEL/2018	2013-14	[D] NEEL METAL PRODUCTS LTD.	


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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF I BENCH FOR 27-JANUARY-2025 (MONDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	SA 464/DEL/2024	2020-21	[A] JSW MG MOTOR INDIA PRIVATE LIMITED (FORMERLY KNOWN AS MG MOTOR INDIA PRIVATE LIMITED)	
2	ITA 5268/DEL/2024	2020-21	[A] JSW MG MOTOR INDIA PRIVATE LIMITED (FORMERLY KNOWN AS MG MOTOR INDIA PRIVATE LIMITED)	
3	ITA 3958/DEL/2024	2020-21	[A] HONDA MOTORCYCLE AND SCOOTER INDIA PRIVATE LIMITED (E/H)	
4	ITA 1401/DEL/2017	2009-10	[D] M/S. MERIDIAN MOBILE INDIA PVT. LTD.	
5	ITA 1402/DEL/2017	2010-11	[D] M/S. MERIDIAN MOBILE INDIA PVT. LTD.	
6	ITA 1014/DEL/2018	2012-13	[A] THE BANK OF TOKYO MISTUBISHI UFJ LTD.	
7	ITA 4894/DEL/2018	2012-13	[D] THE BANK OF TOKYO MISTUBISHI UFJ LTD.	
8	CO 224/DEL/2018	2012-13	[A] THE BANK OF TOKYO MISTUBISHI UFJ LTD.	
9	ITA 1353/DEL/2018	2005-06	[A] ORACLE INDIA PVT. LTD.	
10	ITA 1683/DEL/2018	2005-06	[D] ORACLE INDIA PVT. LTD.	
11	ITA 2383/DEL/2018	2012-13	[D] JINDAL SAW LTD.	
12	ITA 2384/DEL/2018	2013-14	[D] JINDAL SAW LTD.	
13	ITA 2747/DEL/2018	2012-13	[A] JINDAL SAW LTD.	
14	ITA 2748/DEL/2018	2013-14	[A] JINDAL SAW LTD.	
15	ITA 536/DEL/2021	2016-17	[A] GENERAL MOTORS TECHNICAL CENTRE INDIA PRIVATE LIMITED	
16	ITA 459/DEL/2022	2017-18	[A] GENERAL MOTORS TECHNICAL CENTRE INDIA PRIVATE LIMITED	
17	ITA 2215/DEL/2022	2018-19	[A] GENERAL MOTORS TECHNICAL CENTRE INDIA PVT LTD	


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CAUSE LIST OF I BENCH FOR 28-JANUARY-2025 (TUESDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1559/DEL/2021	2016-17	[A] G4S SECURE SOLUTIONS (INDIA) PVT. LTD. (S/G)	
2	ITA 534/DEL/2022	2017-18	[A] G4S SECURE SOLUTIONS (INDIA) PRIVATE LTD. (S/G)	
3	ITA 5935/DEL/2018	2014-15	[A] G4S SECURE SOLUTIONS (INDIA) PVT. LTD.	
4	ITA 7648/DEL/2017	2013-14	[A] G4S SECURE SOLUTIONS (INDIA) PVT. LTD.	
5	ITA 1141/DEL/2015	2010-11	[A] SAGE PUBLICATION INDIA PVT. LTD.	
6	ITA 614/DEL/2018	2013-14	[A] HCL INFOSYSTEMS LTD.	
7	ITA 7266/DEL/2019	2012-13	[D] HCL INFOSYSTEMS LTD.	
8	ITA 2279/DEL/2018	2008-09	[A] HAIER APPLIANCES INDIA PVT. LTD. (260A)	
9	ITA 7852/DEL/2018	2012-13	[A] WILLIAM E CORNOR & ASSOCIATES SOURCIENG P.LTD	
10	ITA 1947/DEL/2021	2017-18	[A] FUJIKAWA POWER	
11	ITA 3941/DEL/2024	2020-21	[A] PERFORMANCE SPECIALTY PRODUCTS (INDIA) PRIVATE LIMITED (S/G)	

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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF I BENCH FOR 29-JANUARY-2025 (WEDNESDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 354/DEL/2022	2017-18	[A] THE CHEMOURS INDIA PRIVATE LIMITED (S/G)	
2	ITA 1104/DEL/2022	2018-19	[A] THE CHEMOURS INDIA P.LTD (S/G)	
3	ITA 5415/DEL/2024	2021-22	[A] THE CHEMOURS INDIA PRIVATE LIMITED (S/G)	
4	ITA 3472/DEL/2024	2020-21	[A] SAMSUNG SDI INDIA PVT LTD (S/G)	
5	ITA 6772/DEL/2015	2011-12	[A] M/S DISCOVERY COMMUNICATION INDIA	
6	ITA 2662/DEL/2014	2009-10	[A] DISCOVERY COMMUNICATION INDIA	
7	ITA 2494/DEL/2014	2009-10	[D] M/S. DISCOVERY COMMUNICATION INDIA	
8	ITA 1977/DEL/2017	2012-13	[A] DISCOVERY COMMUNICATIONS INDIA	
9	ITA 5786/DEL/2014	2005-06	[D] M/S. CARGIL INDIA PVT. LTD.	
10	ITA 4063/DEL/2016	2008-09	[A] KARL STORZ ENDOSCOPY INDIA PVT. LTD, (R/M)	
11	ITA 6970/DEL/2017	2013-14	[A] MOTHERSON SUMI SYSTEMS LTD.	
12	ITA 5457/DEL/2019	2015-16	[A] MOTHERSON SUMI SYSTEMS LIMITED	


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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF I BENCH FOR 30-JANUARY-2025 (THURSDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	SA 90/DEL/2022	2011-12	[A] CANON INDIA PRIVATE LTD.	
2	SA 91/DEL/2022	2013-14	[A] CANON INDIA PRIVATE LTD.	
3	SA 486/DEL/2024	2021-22	[A] CANON INDIA PRIVATE LIMITED	
4	ITA 403/DEL/2021	2016-17	[A] CANON INDIA PVT. LTD. (S/G)	
5	ITA 336/DEL/2022	2010-11	[A] CANON INDIA PRIVATE LIMITED (S/G)	
6	ITA 1865/DEL/2022	2017-18	[A] CANON INDIA PRIVATE LIMITED (S/G)	
7	ITA 434/DEL/2021	2007-08	[A] CANON INDIA PVT. LTD. (E/H)	
8	ITA 879/DEL/2021	2006-07	[A] CANON INDIA PVT. LTD. (E/H)	
9	ITA 484/DEL/2022	2011-12	[A] CANON INDIA PRIVATE LTD.	
10	ITA 485/DEL/2022	2013-14	[A] CANON INDIA PRIVATE LTD.	
11	ITA 4901/DEL/2024	2021-22	[A] CANON INDIA PRIVATE LIMITED	
12	ITA 8166/DEL/2018	2014-15	[A] CANON INDIA PVT. LTD.	
13	ITA 9801/DEL/2019	2015-16	[A] CANON INDIA PVT. LTD.	
14	ITA 547/DEL/2021	2009-10	[A] CANON INDIA PVT. LTD	
15	ITA 1746/DEL/2021	2008-09	[A] CANON INDIA PRIVATE LIMITED	
16	ITA 1598/DEL/2017	2012-13	[A] M/S. CONCENTRIX DAKSH SERVICES INDIA PVT. LTD.	
17	ITA 1202/DEL/2019	2012-13	[A] G4S SECURE SOLUTIONS (INDIA)	
18	ITA 7732/DEL/2019	2010-11	[A] G4S SECURE SOLUTIONS (INDIA) PRIVATE LIMITED	
19	ITA 7733/DEL/2019	2011-12	[A] G4S SECURE SOLUTIONS (INDIA) PRIVATE LIMITED	
20	IT(TP)A 2/DEL/2024	2020-21	[A] TERADATA INDIA PRIVATE LIMITED	


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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF SMC BENCH FOR 20-JANUARY-2025 (MONDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 989/DEL/2018	2014-15	[A] SUBHASH CHAND ((R/M))	
2	ITA 1575/DEL/2023	2012-13	[A] LOKESH KUMAR AGGARWAL	
3	ITA 3120/DEL/2023	2011-2012	[A] LOKESH KUMAR AGGARWAL (P/L)	
4	ITA 3312/DEL/2023	2017-2018	[A] SHILAK RAM (P/L)	
5	ITA 3567/DEL/2023	2012-13	[A] TEJENDER SINGH GILL	
6	ITA 784/DEL/2024	2013-14	[D] PRETIBHA AGRAWAL	
7	ITA 2163/DEL/2024	2010-11	[A] MANOJ SRIVASTAVA	
8	ITA 4125/DEL/2024	2019-20	[A] SURESH KUMAR GUPTA	
9	ITA 4126/DEL/2024	2019-20	[A] PRADEEP GUPTA	
10	ITA 4135/DEL/2024	2018-19	[A] AJAY SAHNI	
11	ITA 4136/DEL/2024	2012-13	[A] SUNIL GARG	
12	ITA 4159/DEL/2024	2013-2014	[A] SURESH KUMAR GARG	
13	ITA 4163/DEL/2024	2020-21	[A] MEENA RASTOGI	
14	ITA 4167/DEL/2024	2018-19	[A] MOHAN LAL	
15	ITA 4307/DEL/2024	2009-10	[A] LATE SH ANIL KUMAR JAIN THROUGH LEGAL HEIR SMT MONIKA JAIN	


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CAUSE LIST OF SMC BENCH FOR 21-JANUARY-2025 (TUESDAY)				
Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3142/DEL/2024	2012-13	[A] NITIN GOEL (E.FILE)	
2	ITA 4168/DEL/2024	2017-18	[A] RAJ SINGH	
3	ITA 4174/DEL/2024	2011-12	[A] AMIT KUMAR CHATRATH	
4	ITA 4177/DEL/2024	2017-18	[A] FARIYAD	
5	ITA 4179/DEL/2024	2011-2012	[A] RAJIV GOYAL	
6	ITA 4180/DEL/2024	2012-13	[A] CHAMPAKALI	
7	ITA 4182/DEL/2024	2013-2014	[A] GIAN DEVI CHIRAIPOTRA	
8	ITA 4183/DEL/2024	2010-11	[A] RINZING WANGDI	
9	ITA 4185/DEL/2024	2017-18	[A] ANIL KUMAR	
10	ITA 859/DEL/2024	2009-10	[A] AASHIYANA INFRASTRUCTURE DEVELOPMENT PRIVATE LIMITED (E. FILING)	
11	ITA 1659/DEL/2024	2014-15	[A] TILAK RAJ BAISLA (E-FILE)	
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CAUSE LIST OF SMC BENCH FOR 22-JANUARY-2025 (WEDNESDAY)

SrI	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 60/DEL/2024	2012-13	[A] MEHER ZAMAN KHAN (E. FILE)	
2	ITA 2178/DEL/2024	2011-12	[A] MANI RAI	
3	ITA 2214/DEL/2024	2017-18	[A] LOKSEWAK LEASING AND INVESTMENT PVT LTD	
4	ITA 4189/DEL/2024	2018-19	[A] SANDEEP SEHGAL	
5	ITA 4191/DEL/2024	2015-16	[A] YOGESH	
6	ITA 4196/DEL/2024	2014-15	[A] SUMAN AIRFREIGHT PVT LTD	
7	ITA 4214/DEL/2024	2016-17	[A] INDIAN SOCIETY FOR TRAINING & DEVELOPMENT	
8	ITA 4221/DEL/2024	2012-2013	[A] SDABHAR COMPUTECH PRIVATE LIMITED	
9	ITA 4233/DEL/2024	2012-13	[A] TARAN PAL SINGH	
10	ITA 4239/DEL/2024	2012-2013	[A] SUDHIR MALIK	
11	ITA 4240/DEL/2024	2017-18	[A] AFREEN	
12	ITA 4245/DEL/2024	2017-18	[A] AFREEN	
13	ITA 830/DEL/2024	EMILIA FRANCISCA BERGMANS	[A] EMILIA FRANCISCA BERGMANS	
14	ITA 885/DEL/2024	2022-23	[A] RAM PARTAP	
15	ITA 3713/DEL/2024	2018--19	[A] WISDOM EDUCATIONAL TRUST	
16	ITA 922/DEL/2024	2021-22	[A] GREENPARK CONSTRUCTIONS DELHI PRIVATE LIMITED	


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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF SMC BENCH FOR 23-JANUARY-2025 (THURSDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3151/DEL/2023	2012-13	[A] SONIA	
2	ITA 1042/DEL/2024	2014-15	[A] RENU SANEWAL AS LEGAL HEIR OF RAJINDER SINGH SANEWAL (E-FILE)	
3	ITA 2985/DEL/2024	2012-13	[A] GAURAV MUDGIL (E-FILE)	
4	ITA 2986/DEL/2024	2013-14	[A] GAURAV MUDGIL (E-FILE)	
5	ITA 4252/DEL/2024	2014-15	[A] ACHLA MALHOTRA	
6	ITA 4253/DEL/2024	2013-14	[A] GINNI DEVI	
7	ITA 4254/DEL/2024	2015-16	[A] STARLINE BUSINESS PRIVATE LIMITED	
8	ITA 4262/DEL/2024	2019-20	[A] AGARWAL TAXCON PRIVATE LIMITED	
9	ITA 4264/DEL/2024	2016-17	[A] PARTISTHA COMMERCIAL CENTRE PRIVATE LIMITED	

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CAUSE LIST OF SMC BENCH FOR 27-JANUARY-2025 (MONDAY)				
Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3041/DEL/2024	2012-13	[A] ASHOK JAGGI	
2	ITA 3042/DEL/2024	2012-13	[A] JOGENDER	
3	ITA 3044/DEL/2024	2017-18	[A] HARISH BANSAL	
4	ITA 3047/DEL/2024	2013-14	[A] UDAI RAM	
5	ITA 3051/DEL/2024	2022-23	[A] NBCC EMPLOYEES CO-OPERATIVE THRIFT AND CREDIT SOCIETY LIMITED	
6	ITA 3052/DEL/2024	2020-21	[A] NBCC EMPLOYEES CO-OPERATIVE THRIFT AND CREDIT SOCIETY LIMITED	
7	ITA 3054/DEL/2024	2012-13	[A] HARSH KUMAR	
8	ITA 3057/DEL/2024	2017-18	[A] BATI DEVI	
9	ITA 4271/DEL/2024	2016-17	[A] R S GHARONDA DEVELOPERS PVT. LTD.	
10	ITA 4272/DEL/2024	2017-18	[A] R S GHARONDA DEVEOPERS PVT LTD	
11	ITA 4273/DEL/2024	2012-13	[A] BED PRAKASH CHAUHAN	
12	ITA 4274/DEL/2024	2011-12	[A] SWEETY JULKA	
13	ITA 4275/DEL/2024	2009-10	[A] ISHTIYaq AHMAD THROUGH LEGAL HEIR MOHD. AZHAR	
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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF SMC BENCH FOR 28-JANUARY-2025 (TUESDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 382/DEL/2024	2023-2014	[A] ADITI GUPTA (E-FILE)	
2	ITA 851/DEL/2024	2012-13	[A] SHYAM LAL BANSAL	
3	ITA 973/DEL/2024	2011-12	[A] OM PRAKASH YADAV (E- FILE)	
4	ITA 999/DEL/2024	2015-2016	[A] KOHLI BROTHERS (E- FILE)	
5	ITA 3058/DEL/2024	2017-18	[A] KUNWARJEET SINGH KOHLI	
6	ITA 3078/DEL/2024	2017-18	[A] TEJBIR SINGH (E.FILE)	
7	ITA 3394/DEL/2024	2013-14	[A] ANUBHAV AGGARWAL (E.FILE)	
8	ITA 3398/DEL/2024	2017-18	[A] FIDELITY INFRASTRUCTURE & TECHNOLOGY	
9	ITA 4276/DEL/2024	2017-2018	[A] LATE VEENA RANI NIGAM	
10	ITA 4277/DEL/2024	2013-2014	[A] SHSHANK VARSHNEY	
11	ITA 4279/DEL/2024	2017-18	[A] NISHA PARVEEN	
12	ITA 2445/DEL/2024	2017-18	[A] PARDEEP AHLAWAT	


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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF SMC BENCH FOR 29-JANUARY-2025 (WEDNESDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5809/DEL/2019	2015-16	[A] ASHOK KUMAR GROVER	
2	ITA 1587/DEL/2023	2017-18	[A] 3DIMENSION ASSETS RECONSTRUCTION P.LTD	
3	ITA 3430/DEL/2023	2017-18	[A] HARDEEP DALAL	
4	ITA 1318/DEL/2024	2012-2013	[A] ATTAR SINGH SANDHU (E.FILE)	
5	ITA 1460/DEL/2024	2021-22	[A] SRG CUSTODIANS AND SECURITIES (INDIA) LTD.	
6	ITA 3427/DEL/2024	2012-13	[A] RAMESHWAR (E.FILE)	
7	ITA 3439/DEL/2024	2010-11	[A] MAHINDER KUMAR (E.FILE)	
8	ITA 3454/DEL/2024	2017-18	[A] COOLBLUEZ PHOTOGRAPHY (E.FILE)	
9	ITA 5424/DEL/2019	2015-16	[A] NATIONAL FEDERATION OF URBAN COOPERATIVE BANKS & CREDIT SOCIETIES LTD.	
10	ITA 2215/DEL/2023	2011-12	[A] SUNITA SARDA	
11	ITA 2589/DEL/2024	2011-12	[A] PANAY DEVELOPERS (P) LTD.	
12	ITA 2663/DEL/2024	2017-18	[A] IDEACRAFT EVENTURES PRIVATE LIMITED (E.FILE)	
13	ITA 3289/DEL/2024	2015-16	[A] KUSAM ARORA	


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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF SMC BENCH FOR 30-JANUARY-2025 (THURSDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 896/DEL/2021	2012 - 2013	[A] VINOD KOHLI	
2	ITA 3553/DEL/2023	2015-16	[A] KARINA KUNJANA KAPOOR (E. FILLING)	
3	ITA 3694/DEL/2023	2017-18	[A] CHITAR PAL	
4	ITA 724/DEL/2024	2017-2018	[A] PARVEEN NINDRAJOG (E. FILE)	
5	ITA 1107/DEL/2024	2017-18	[A] MOHD SHAREEF	
6	ITA 1111/DEL/2024	2017-18	[A] VARTUL SHARMA	
7	ITA 1112/DEL/2024	2019-20	[A] THE DEFENCE ACCOUNTS CO-OPERATIVE CREDIT SOCIETY LIMITED	
8	ITA 1119/DEL/2024	2012-13	[A] SATISH (E.FILE)	
9	ITA 1124/DEL/2024	2017-2018	[A] VALUE ADVISORY SERVICES PRIVATE LIMITED (E.FILE)	
10	ITA 1139/DEL/2024	2012-13	[A] SATISH KUMAR (E.FILE)	
11	ITA 1141/DEL/2024	2017-18	[A] DARSHANA SHARMA	
12	ITA 1466/DEL/2024	2021-2022	[A] BHAWNA GARG (E. FILLING)	
13	ITA 1485/DEL/2024	2015-16	[A] CHATAR SINGH (E.FILE)	
14	ITA 3162/DEL/2024	2015-16	[D] MS. DITA COMTRADE LIMITED (E.FILE)	
15	ITA 3171/DEL/2024	2012-13	[A] SHIV KUMAR SHARMA	
16	ITA 3172/DEL/2024	2019-20	[A] MANOJ KUMAR JAIN	
17	ITA 3173/DEL/2024	2012-13	[A] GURPREET SINGH CHABRA (E.FILE)	
18	ITA 3180/DEL/2024	2017-18	[A] VIJAY PAUL (E.FILE)	
19	ITA 3187/DEL/2024	2021-22	[A] SHASHI BHUSHAN GUPTA (E.FILE)	
20	ITA 3188/DEL/2024	2011-12	[A] HANS RAJ YADAV (E.FILE)	
21	ITA 3193/DEL/2024	2021-22	[A] MEENU GUPTA (E.FILE)	
22	ITA 3547/DEL/2024	2010-11	[A] BASTI RAM (E.FILE)	
23	ITA 3548/DEL/2024	201011	[A] BASTI RAM (E.FILE)	
24	ITA 8305/DEL/2019	2011-12	[A] AGROHA FINCAP LTD.	


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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF
PART HEARD MATTERS
FOR 20-JANUARY-2025 (MONDAY)

BEFORE SHRI M BALAGANESH, ACCOUNTANT MEMBER
AND SHRI ANUBHAV SHARMA, JUDICIAL MEMBER

PART HEARD MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	1160	DEL	2024	2020-21	[A] BHARTI AIRTEL LIMITED ((E FILED APPEAL))	H	(E Filed Appeal)

BEFORE SHRI S RIFAUR RAHMAN, ACCOUNTANT MEMBER
AND SHRI ANUBHAV SHARMA, JUDICIAL MEMBER

CLARIFICATION MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	1850	DEL	2022	2015-16	[A] REDHU FARMS PVT LTD	F	

BEFORE MS. MADHUMITA ROY, JUDICIAL MEMBER
AND SHRI NAVEEN CHANDRA, ACCOUNTANT MEMBER

PART HEARD MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	2446	DEL	2024	2017-18	[A] GSMA LTD (E-(FILING))	D	E-(FILING)

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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF
PART HEARD MATTERS
FOR 21-JANUARY-2025 (TUESDAY)

BEFORE SHRI CHALLA NAGENDRA PRASAD, JUDICIAL MEMBER
AND SHRI M BALAGANESH, ACCOUNTANT MEMBER

PART HEARD MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	2999	DEL	2024	2011-12	[A] SUSHEN MOHAN GUPTA (E/H)	G	E/H
2	ITA	3000	DEL	2024	2012-13	[A] SUSHEN MOHAN GUPTA (E/H)	G	E/H
3	ITA	3001	DEL	2024	2013-14	[A] SUSHEN MOHAN GUPTA (E/H)	G	E/H
4	ITA	3002	DEL	2024	2014-15	[A] SUSHEN MOHAN GUPTA (E/H)	G	E/H
5	ITA	3003	DEL	2024	2015-16	[A] SUSHEN MOHAN GUPTA (E/H)	G	E/H
6	ITA	3004	DEL	2024	2016-17	[A] SUSHEN MOHAN GUPTA (E/H)	G	E/H
7	ITA	3005	DEL	2024	2017-18	[A] SUSHEN MOHAN GUPTA (E/H)	G	E/H

BEFORE MS. MADHUMITA ROY, JUDICIAL MEMBER
AND SHRI NAVEEN CHANDRA, ACCOUNTANT MEMBER

PART HEARD MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	2713	DEL	2024	2019-20	[A] SOJITZ CORPORATION (E/H)	D	E/H

BEFORE SHRI ANUBHAV SHARMA, JUDICIAL MEMBER
AND SHRI BRAJESH KUMAR SINGH, ACCOUNTANT MEMBER

CLARIFICATION MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	1171	DEL	2022	2018-19	[A] AGILENT TECHNOLOGIES (INTERNATIONAL) P.LTD (S/G)	I	S/G

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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF
PART HEARD MATTERS
FOR 22-JANUARY-2025 (WEDNESDAY)

BEFORE SHRI MAHAVIR SINGH, VICE PRESIDENT
AND SHRI BRAJESH KUMAR SINGH, ACCOUNTANT MEMBER

PART HEARD MATTERS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	3866	DEL	2024	2013-14	[A] CORROBORATE VENTURED SERVICES PVT LTD	B		
2	ITA	3867	DEL	2024	2013-14	[A] SATVIK SECURITIES PVT LTD	B		
3	ITA	3868	DEL	2024	2013-14	[A] PRABUDH SECURITITES PVT LTD	B		
4	ITA	3869	DEL	2024	2013-14	[A] PNEUMATIC SERVICES PVT LTD	B		
5	ITA	3870	DEL	2024	2013-14	[A] ESHAN FINANCIAL SERVICES PVT LTD	B		
6	ITA	3871	DEL	2024	2016-17	[A] ESHAN FINANCIAL SERVICES PVT LTD	B		
7	ITA	3872	DEL	2024	2013-14	[A] GULSHAN INVESTMENT PVT. LTD.	B		
8	ITA	3873	DEL	2024	2014-15	[A] GULSHAN INVESTMENT PVT LTD	B		
9	ITA	3874	DEL	2024	2015-16	[A] GULSHAN INVESTMENT PVT LTD	B		
10	ITA	3875	DEL	2024	2016-17	[A] GULSHAN INVESTMENT PVT. LTD.	B		

CLARIFICATION MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	77	DEL	2022	2012-13	[D] HUGHES COMMUNICATION INDIA LTD.	B	

BEFORE SHRI S RIFAUH RAHMAN, ACCOUNTANT MEMBER
AND SHRI YOGESH KUMAR US, JUDICIAL MEMBER

PART HEARD MATTERS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	312	DEL	2023	2015-16	[A] AUTHENTIC TRAVELS PRIVATE LIMITED	A		

BEFORE SHRI S RIFAUH RAHMAN, ACCOUNTANT MEMBER
AND SHRI ANUBHAV SHARMA, JUDICIAL MEMBER

PART HEARD MATTERS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	2321	DEL	2022	2018-19	[A] ECOENERGY INSIGHTS LTD (FORMERLY KNOWN AS CHUBB ALBA CONTROL SYSTEMS P.LTD)	H		

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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF
PART HEARD MATTERS
FOR 23-JANUARY-2025 (THURSDAY)

BEFORE SHRI MAHAVIR SINGH, VICE PRESIDENT
AND SHRI S RIFAUR RAHMAN, ACCOUNTANT MEMBER

PART HEARD MATTERS										
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks		
1	CO	8	DEL	2024	2015-16	[A] AGGARWAL VIDYA PRACHARINI SABHA ((E FILING APPEAL))	A	(E Filing Appeal)		
2	CO	9	DEL	2024	2016-17	[A] AGGARWAL VIDYA PRACHARINI SABHA ((E FILING APPEAL))	A	(E Filing Appeal)		
3	CO	10	DEL	2024	2017-18	[A] AGGARWAL VIDYA PRACHARINI SABHA ((E FILING APPEAL))	A	(E Filing Appeal)		
4	ITA	49	DEL	2024	2015-16	[D] AGGARWAL VIDYA PRACHARINI SABHA ((E FILING APPEAL))	A	(E Filing Appeal)		
5	ITA	57	DEL	2024	2017-18	[D] AGGARWAL VIDYA PRACHARINI SABHA ((E FILING APPEAL))	A	(E Filing Appeal)		
6	ITA	58	DEL	2024	2016-17	[D] AGGARWAL VIDYA PRACHARINI SABHA ((E FILING APPEAL))	A	(E Filing Appeal)		
7	ITA	3201	DEL	2023	2018-19	[A] AGGARWAL VIDYA PARICHARNI SABHA ((S/G))	A	(S/G)		
8	ITA	3202	DEL	2023	2019-20	[A] AGGARWAL VIDYA PARICHARNI SABHA ((S/G))	A	(S/G)		
9	ITA	3203	DEL	2023	2020-21	[A] AGGARWAL VIDYA PARICHARNI SABHA ((S/G))	A	(S/G)		

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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF
PART HEARD MATTERS
FOR 27-JANUARY-2025 (MONDAY)

BEFORE SHRI CHALLA NAGENDRA PRASAD, JUDICIAL MEMBER
AND SHRI NAVEEN CHANDRA, ACCOUNTANT MEMBER

PART HEARD MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	2534	DEL	2022	2017-18	[A] VINOD KARSANBHAI PATEL	E	
2	ITA	2629	DEL	2022	2017-18	[D] VINOD KARSANBHAI PATEL	E	

BEFORE SHRI PRADIP KUMAR KEDIA, ACCOUNTANT MEMBER
AND SHRI VIMAL KUMAR, JUDICIAL MEMBER

PART HEARD MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	945	DEL	2021	2016-17	[A] PUESH KUMAR GUPTA	F	

BEFORE SHRI PRADIP KUMAR KEDIA, ACCOUNTANT MEMBER
AND SHRI SUDHIR KUMAR, JUDICIAL MEMBER

PART HEARD MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	1917	DEL	2022	2012-13	[A] SOREGAM SA	D	
2	ITA	1918	DEL	2022	2013-14	[A] SOREGAM SA	D	
3	ITA	1919	DEL	2022	2014-15	[A] SOREGAM SA	D	
4	ITA	2029	DEL	2022	2012-13	[A] TRAVELPORT LP	D	

13-Jan-2025

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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF
PART HEARD MATTERS
FOR 29-JANUARY-2025 (WEDNESDAY)

BEFORE SHRI SATBEER SINGH GODARA, JUDICIAL MEMBER
AND SHRI M BALAGANESH, ACCOUNTANT MEMBER

PART HEARD MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	1609	DEL	2023	2018-19	[A] INDIAN NATIONAL CONGRESS ALL INDIA CONGRESS COMMITTEE	E	

BEFORE MS. MADHUMITA ROY, JUDICIAL MEMBER
AND SHRI NAVEEN CHANDRA, ACCOUNTANT MEMBER

PART HEARD MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	2482	DEL	2024	2012-13	[A] VYSYA INFRASTRUCTURE LTD.	E	

13-Jan-2025

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